

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**APPLICATION NO. 256 OF 2020 (SZ)**

**BETWEEN**

SUO MOTU

**... Applicant**

**And**

UNION OF INDIA and 15 Ors.

**... Respondents**

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Dated at Chennai on this the 28<sup>th</sup> day of July, 2021.

E-Filing No. :

Date : 28.07.2021

**M/s. VIJAYA MEHANATH  
COUNSEL FOR 11<sup>th</sup> RESPONDENT**

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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application No. 256 of 2020 (SZ)**

**IN THE MATTER OF**

Tribunal on its own motion- SUO MOTU  
Based on The News item in News Desk  
Magazine Dated 11.11.2020, Air Pollution  
and Industries, "These Six Industries in  
North Chennai are polluting the air for  
more than half the year, the North Chennai  
Thermal Power Station alone Ennore Port."

**...Applicant.**

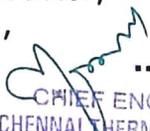
**Versus**

1. Union of India,  
Ministry of Environment, Forest and Climate Change,  
Rep. by its Secretary,  
Indira Paryavaran Bhavan,  
Jorbagh Road, New Delhi – 100 003.
2. The Chief Secretary to Govt. of Tamil Nadu  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009
3. The Secretary to Govt. of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009
4. The principal Secretary to Govt. of Tamil Nadu,  
Industries Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009
5. Additional Chief Secretary to Govt. of Tamil Nadu,  
Municipal Administration and Water Supply Department,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu – 600009
6. Principal Secretary to Government,  
Health and Family Welfare Department,  
Secretariat, Chennai 600 009.

  
CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

7. The Chairman,  
Central Pollution Control Board (CPCB),  
PariveshBhawan, East Arjun Nagar,  
Shahdara, Delhi 110 032.
8. The Chairman, Tamil Nadu Pollution Control Board (TNPCB),  
No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu - 600032
9. The Greater Chennai Corporation,  
Rep. by its Commissioner,  
Ripon Building, Chennai - 600 003.
10. The District Collector,  
Chennai District,  
District Collectorate Office,  
No. 62, RajajiSalai,  
4th Floor, Chennai 600 001.
11. North Chennai Thermal Power Station,  
Rep. by its Chairman cum Managing Director (TANGEDCO),  
Athipattu Main Road, Thiruvallur District,  
Athipattu, Tamil Nadu 600 120.
12. NTPC Tamil Nadu Energy Company Limited (NTECL),  
Rep. by its General manager (TS),  
Vallur Thermal Power Project,  
P.O: VellivoyalChavadi, Ponneri Taluk,  
Thiruvallur District, Chennai 600 103.
13. Chennai Petroleum Corporation Limited (CPCL),  
Rep. by its Managing Director,  
New No. 536, Anna Salai,  
Teynampet Chennai 600018.
14. Tamil Nadu Petro Products Limited (TPL),  
Rep. by its Chairperson  
Manali Express Highway, Manali,  
Chennai 600 068, India
15. Manali Petrochemicals Limited (MPL),  
Rep. by its Chairman, SPIC House,  
VI Floor, No. 88 Mount Road,  
Guindy, Chennai 600 032.
16. Madras Fertilizers Limited (MFL),  
Rep by its Chairman & Managing Director,  
SH 104, Harikrishna Puram, Manali,  
Chennai, Tamil Nadu 600 068.

**... Respondents**

  
CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

**REPLY STATEMENT FILED BY THE 11<sup>th</sup> RESPONDENT**

I, R.Ramkumar, Son of Ramdas, aged 58 years, residing at Vallur Camp, Chennai - 120 working as Chief Engineer/NCTPS-I do hereby solemnly affirm and sincerely state as follows:

1. I state that I am the Chief Engineer/NCTPS-I, representing the 11<sup>th</sup> Respondent herein and as such I am well acquainted with the facts of the case from the records and I am authorized to file this Reply Statement on behalf of the 11<sup>th</sup> Respondent.
2. I humbly submit that the above case has been Suo Motu taken on file by this Hon'ble Tribunal on the basis of the newspaper report published in News Desk Magazine dated, 11.11.2020 under the caption "*These Six Industries in North Chennai are polluting the air for more than half the year*".
3. I humbly submit that this Hon'ble Tribunal in its order dated 15.12.2020 has constituted a Joint Committee comprising of (1) Ministry of Environment, Forest and Climate Change (MoEF&CC), Regional office, Chennai, (2) Central Pollution Control Board, Regional office, Chennai, (3) The Tamil Nadu Pollution Control Board, (4) Anna University of Environmental Engineering, Chennai, to inspect the area in question and submit a factual as well as action taken report, if there is any violation found. Further, this Hon'ble Tribunal has also directed the Respondents to file their independent response as to the allegation in the news article.
4. I humbly submit that pursuant to the above direction of this Hon'ble Tribunal, the instant Reply Statement is being filed in order to bring out the true and correct factual position as to the

  
 CHIEF ENGINEER  
 NORTH CHENNAI THERMAL POWER STATION  
 TNEB, CHENNAI-600 120.

allegation made in the news article. Nothing contained in this Reply Statement shall be construed as an admission of any statement or averment made in the present Application save and except what has specifically been admitted by the answering Respondent herein. The answering Respondent reserves liberty to file a further detailed Statement and additional documents if the situation so requires at a later stage.

5. I humbly submit that the North Chennai Thermal Power Station (NCTPS), is situated about 25 KMs from Chennai on Northern side. I submit that the NCTPS has a total installed capacity of 630 M.W comprising 3 units of 210 M.W each and all the three units are coal based. I humbly submit that the coal for NCTPS is received from Mahanadhi coal fields Limited (Talchar & IB Valley), Orissa, Eastern coal fields Limited, Ranikanj, West Bengal. I humbly submit that NCTPS has received cash awards along with shields, Medals & Certificates from the Govt of India for higher Productivity, Reduction in Auxiliary Consumption, Reduction in fuel Oil Consumption when the cash incentive reward scheme by the Govt. of India was in force and the NCTPS has received Gold Shield under Government of India meritorious productivity Reward scheme for the years 2001-2002 & 2002-03 & Silver shield for the years 2000-01 & 2003-04 for peak hour generation.

7. I humbly submit that this Respondent has obtained all the necessary and relevant permissions/approvals from the competent authorities such as Environmental Clearance, CRZ Clearance and Consents under the Air and Water Act, etc., from the competent authorities and the same are being renewed periodically without any default.

8. I humbly submit that as per the news article, the specific allegation against this Respondent is that the air quality in

CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

Ennore - Manali region has been seriously affected on account of and violation of emission standards for 58% of the time in 2019 by this Respondent, which is not correct, false and hereby denied, as this Respondent is following all the norms prescribed by the Central Pollution Control Board (CPCB) and the Tamil Nadu Pollution Control Board (TNPCB). This Respondent adopts various pollution control measures towards adhering to emission standards as prescribed by MoEF&CC.

**9.** I humbly submit that this Respondent is equipped with the requisite pollution control and monitoring facilities in the project area as per the guidelines / consent conditions issued by TNPCB / CPCB and this Respondent is taking continuous efforts to reduce the emission level through all possible measures, without any default.

**10.** I humbly submit that this Respondent is taking steps such as Overhauling of ESP and rectification of works as and when any default is observed and the same is being done meticulously in order to maintain the emission level well within the norms.

**11.** I humbly submit that similarly, this Respondent has provided a Stack Monitoring System and the same had been in complete operation in the year 2019, save with respect to Unit - I SOX and NOX analysers, which were not functioning due to wear and tear failures and the same were immediately rectified by the service provider and put back into service. I humbly submit that this Respondent had also initiated the procurement of new analysers and the same was supplied and has been replaced. I humbly submit that the overhauling/rectification works are being carried out regularly every year in the Electro Static Precipitators (ESP) for all the three units which act as the pollution

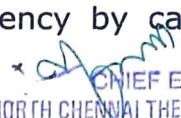
control mechanism for Suspended Particulate Matter (SPM) in order to maintain the efficiency of ESP. I submit that the details of the works carried out during Overhauling are herewith enclosed as **ANNEXURE – A** and **ANNEXURE – B**.

**12.** I humbly submit that this Respondent has been undertaking the following measures in order to control fugitive emissions:-

- I. During Overhauling works, the following steps were taken to maintain the Design Efficiency of ESP :
  - a. Water Washing of ESP.
  - b. Renewal of Inner Arm, Outer Arm, Pin wheel, shock bar pad, shock bar angle, emitting coil and collecting plate.
  - c. Topping up of gear box oil in CERM and EERM.
  - d. Rectification works carried out such as field short ad CERM and EERM gear box problem.
- II. Overhauling works carried out in the Penthouse area :
  - a. Renewal of entire sagged radiant roof tubes.
  - b. Renewal of Skin casing sheets.
  - c. Renewal of refractory.
  - d. Replacement of Air pre-heater elements.
  - e. Complete replacement, patch welding and renewal of Metallic Expansion bellow in Fluegas, secondary air and hot air ducts.

I humbly submit that the copies of the works carried out is herewith enclosed as **ANNEXURE – C**.

**13.** I humbly submit that the ESP, which is one of the pollution control mechanism for controlling SPM levels, are being maintained to its design efficiency by carrying out

  
CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

annual overhaul and other rectification work then and there.

**14.** I humbly submit that for controlling Sox and Nox emission, it has been proposed to install semi-dry Flue gas desulphurisation (FGD) units for the all three units. I submit that the administrative approval for the same has been obtained and once it is commissioned, it will take care of additional dust burden which would further reduce the levels of SPM drastically.

**15.** I humbly submit that, the allegation in the report that this respondent has violated emission norms 58% of the time in the year 2019, are all false and hereby denied. I humbly submit that the emissions from this Respondent were well within norms in the year 2019 and the true and actual percentage of the exceedance in emission norms, is herewith enclosed as **ANNEXURE – A** and **ANNEXUE – B**. I submit that, as seen from the above actual report, the emissions from this Respondent, were found to be well within norms for most of the time in the years 2019 and 2020, save in respect of minor variations in 2019 that were immediately rectified, as seen from the percentages in the year 2020.

**16.** I humbly submit that taking into account the reports annexed herein and the above statements, it is a proven fact that this Respondent has not violated any of the norms or procedures prescribed and issued by TNPCB and CPCB and the allegation whatsoever in the news report are false, frivolous and without any basis. This Respondent is strictly complying with all statutory norms without any default.

  
CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

17. I humbly submit that this Respondent has always sought to ensure the strictest compliance to the safety norms and the maintenance of environmental protection standards and will further comply with all norms prescribed in the future.

For the reasons stated above, I humbly pray that that this Hon'ble Tribunal may be pleased to dismiss the above application and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case and thus render justice.

Dated at Chennai on this the 28<sup>th</sup> day of July, 2021

11<sup>th</sup>RESPONDENT

### VERIFICATION

I, R.Ramkumar, Son of Ramdas, aged 58 years, having address at Vallur Camp, Chennai-120 do hereby verify that the contents of the above paragraph are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed any material fact.

Verified at Chennai on this the 29<sup>th</sup> day of July, 2021

11<sup>th</sup>RESPONDENT

  
CHIEF ENGINEER  
NORTH CHENNAI THERMAL POWER STATION  
TNEB, CHENNAI-600 120.

# ANNEXURE - A

19-20		SPM mg/Nm3						SO2 mg/Nm3						NOX mg/Nm3					
		UNIT 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation	UNIT 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation	UNIT 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation
Month/Yr																			
JAN'19	***	Nil	143	43	425	325	***	Nil	463	Nil	784	31	***	Nil	***	Nil	485	Nil	
FEB'19	***	Nil	116	16	174	74	***	Nil	463	Nil	635	6	***	Nil	349	Nil	562	Nil	
MAR'19	182	82	136	36	132	32	***	Nil	721	20	704	17	***	Nil	570	Nil	556	Nil	
APR'19	131	31	90	Nil	74	Nil	***	Nil	695	16	812	35	***	Nil	459	Nil	631	5	
MAY'19	121	21	113	13	99	Nil	***	Nil	415	Nil	681	14	***	Nil	441	Nil	568	Nil	
JUN'19	135	35	156	56	97	Nil	***	Nil	435	Nil	652	9	***	Nil	734	22	431	Nil	
JUL'19	145	45	179	79	101	1	***	Nil	447	Nil	431	Nil	***	Nil	448	Nil	478	Nil	
AUG'19	137	37	##	Nil	245	45	***	Nil	##	Nil	355	Nil	***	Nil	##	Nil	602	0.3	
SEP'19	133	33	176	76	##	Nil	***	Nil	706	18	##	Nil	***	Nil	521	Nil	##	Nil	
OCT'19	129	29	120	20	##	Nil	***	Nil	317	Nil	##	Nil	***	Nil	595	Nil	##	Nil	
NOV'19	120	20	130	30	185	85	***	Nil	658	10	807	35	***	Nil	759	27	458	Nil	
DEC'19	101	1	##	Nil	144	44	363	Nil	##	Nil	623	4	344	Nil	##	Nil	444	Nil	
Average in mg/Nm3	133	33	136	36	121	21	363	18	540	18	648	8	344	8	542	8	522		
Range in mg/Nm3	101-182		90-179		74-225		363-600		317-706		355-812		254-393		305-759		294-631		

Note:  
 ## - Unit under Annual overhauling  
 \*\*\* - Analysers under rectification purpose.  
 \$\$ - Unit under Standby Condition

Unit-I was shutdown for 2475.39 Hrs  
 Unit-II was shutdown for 1868.02 Hrs  
 Unit-III was shutdown for 2358.39 Hrs  
 Units under standby condition 2207.52 Hrs

Model calculation for arriving average % of exceedence for a year.  
 For the year 2019= $\frac{\text{Actual average value-Norms value}}{\text{Norms value}} \times 100$   
 For unit-I SPM for the year= $\frac{(133-100)}{100} \times 100 = 33\%$

ANNEXURE - B

19-20	SPM mg/Nm3						SO2 mg/Nm3						NOX mg/Nm3					
	Unit 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation	UNIT 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation	UNIT 1	percentage of variation	Unit 2	percentage of variation	Unit 3	percentage of variation
JAN'20	***	Nil	111	11	130	30	***	Nil	685	14	572	Nil	***	Nil	435	Nil	566	Nil
FEB'20	89	Nil	89	Nil	110	10	600	Nil	685	14	612	Nil	393	Nil	577	Nil	294	Nil
MAR'20	60	Nil	67	Nil	80	Nil	458	Nil	618	3	406	Nil	254	Nil	305	Nil	324	Nil
APR'20	51	Nil	113	13	55	Nil	289	Nil	358	Nil	55	Nil	146	Nil	455	Nil	55	Nil
MAY'20	78	Nil	65	Nil	81	Nil	580	Nil	464	Nil	678	Nil	375	Nil	349	Nil	430	Nil
JUN'20	77	Nil	95	Nil	79	Nil	585	Nil	443	Nil	595	Nil	370	Nil	253	Nil	396	Nil
JUL'20	85	Nil	55	Nil	78	Nil	577	Nil	647	8	615	Nil	405	Nil	380	Nil	438	Nil
AUG'20	85	Nil	71	Nil	83	Nil	452	Nil	368	Nil	630	Nil	408	Nil	339	Nil	427	Nil
SEP'20	85	Nil	###	Nil	79	Nil	366	Nil	###	Nil	584	Nil	384	Nil	###	Nil	385	Nil
OCT'20	81	Nil	64	Nil	67	Nil	543	Nil	347	Nil	470	Nil	367	Nil	399	Nil	316	Nil
NOV'20	74	Nil	46	Nil	78	Nil	471	Nil	363	Nil	587	Nil	334	Nil	371	Nil	387	Nil
DEC'20	74	Nil	***	Nil	86	Nil	511	Nil	***	Nil	682	14	305	Nil	***	Nil	428	Nil
Average in mg/Nm3	77		73		79		486		427		605	1	344		364		401	
Range in mg/Nm3	51-85		46-113		67-86		289-585		358-647		470-682		146-406		253-455		316-438	

Note: ### - Unit under Annual overhauling  
 \*\*\* - Analysers under rectification purpose.  
 \$\$ - Unit under Standby Condition

Unit-I was shutdown for 3927.40 Hrs  
 Unit-II was shutdown for 2676.08 Hrs  
 Unit-III was shutdown for 3450.51 Hrs  
 Units under standby condition 6072.32 Hrs

ANNEXURE - C

- 21 - 25

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
ER.K.KRISHNAN, B.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

**Lr.No.SE/MI/NCTPS-I/EA/AE/F.Sp.n.211/17-18/D. 1785/18, Dt. 03.06.18.**

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit - I, II & III - ESP - Attending breakdown works in ESP for a period of 6 months (or) completion of quantity whichever comes earlier from the date of taken over of site - Acceptance order - Reg.

Ref: 1. Your tender dated on.03.03.18.  
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Sp.n.211/17-18/D.859/18,dt.15.03.18.  
3. Your Negotiation dated.17.03.18.  
4. Pre.Acc.Order Lr.No SE/MI/NCTPS-I/EA/AE/F.Sp.n.211/17-18/D.908/18,dt.17.03.18.  
\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.6,23,964/- (Rupees Six Lakhs Twenty Three Thousand Nine Hundred & Sixty Four Only) and GST extra as per the accepted schedule furnished below.

S. No	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	20 Nos. 10 Nos.	Rectification of field short. Work involves opening of inspection doors, thorough inspection of field collecting and emitting electrodes. Renewal of emitting electrodes and aligning gap between collecting electrode by U guide welding/ plate bend removing. Opening of hopper doors for removing ash. Test charge for field normalizing to the satisfactory operation, including consumables and T&P's.	5456/-	1,09,120.00
2.	10 Nos.	Manual opening and closing of Guillotine gates of ESP inlet and outlet. The work involves arrangement of tools and plants for closing electrically inoperative gate manually to isolate the pass to facilitate to attend the field short. Opening and normalising after completion of work, including consumables and T&P's.	3662/-	36,620.00
3.	360 Opns.	Upkeepment of equipments and area, attending minor oil and ash leaks in all the fans and ESP area, including consumables and T&P's.	796/-	2,86,560.00
4.	2 Nos.	Disconnecting and removal of defective CERM gear box from its position at 15 mtrs height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including drawl, devolution, consumables and T&P's etc.,	3051/-	6,102.00
5.	2 Nos.	Disconnecting and removal of defective EERM gear box from its position at 32 mtr height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including drawl, devolution, consumables and T&P's etc.,	3567/-	7,134.00
6.	75m	Welding of eroded welding joints in structures inside the ESP. Works involves inspection of welding joints in collecting & emitting electrode structures, ESP inside casing, welding of eroded weakened joints (metal filling by welding), including consumables and T&P's.	92/-	6,900.00

Superintending Engineer / Mechanical-I  
TAMIL NADU GENERATION & DISTRIBUTION

26/31

For NITISH ENGINEERING

S. S. S.

7.	36 Opns.	Complete cleaning of flue gas duct, SA & PA delivery duct and hot air ducts completely, including consumables and T&P's.	3532/-	1,27,152.00
8.	24 Field	Tightening of bolts and nuts of rapping mechanism inner arm, outer arm and tack welding, including consumables and T&P's.	1849/-	44,376.00
Rs.6,23,964/- (Rupees Six Lakhs Twenty Three Thousand Nine Hundred & Sixty Four Only)				6,23,964.00
Labour: Rs.5,94,169/- Consumables :Rs.17,961/- Others: Rs.11,834/-				

**Note:** i) EPF & ESI extra as applicable  
ii) GST extra as per provision of the rules on producing documentary evidences.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.37,790/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for Six months (or) completion of quantity whichever comes earlier from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

### 6.0. INSURANCE:

You are requested to arrange insurance for the employees engaged in the work as per the specification.

### 7.0. PAYMENT TERMS:

- Progressive part payment of 95% on completion of work after three months.
- 5% payment with in 90 days after completion of total work.

**8.0. TAXES & DUTIES:** Appropriate rate of GST shall be admitted, as per provisions of the rules.

**9.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

Superintending Engineer (Mechanical)  
NORTH CHENNAI THERMAL POWER STATION  
T.N.E.B., CHENNAI - 130.

27/31

For NITISH ENGINEERING

Proprietor

-23-2X

..3..

**10.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**11.0. LD CLAUSE:** As per TANGEDCO terms.

**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS/211/17-18.

Yours faithfully,



SUPERINTENDING ENGINEER/ MECHANICAL-I,  
N.C.T.P.S.-I.

2/4

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

Superintending Engineer / Mechanical-I  
NORTH CHENNAI THERMAL POWER STATION 25/31

For NITISH ENGINEERING  
S.Su  
Proprietor

EX  
-19-

TAMIL NADU GENERATION & DISTRIBUTION CORPORATION LIMITED

FROM  
ER.K.KRISHNAN, B.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO

M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

Lr.No. SE/MI/NCTPS-I/EA/AE/F.Spn.53/18-19/D. 2654/18, Dt. 18.08.18.

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit - II & III - Overhaul of ESP 2 streams during annual overhaul for the year 2018-19 - Acceptance order - Reg.

- Ref: 1. Your tender dated on.08.05.18.  
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Spn.53/18-19/D.1645/18, dt.23.05.18.  
3. Your Negotiation dated.29.05.18.  
4. Pre.Acc.Order Lr.No SE/MI/NCTPS-I/EA/AE/F.Spn.53/18-19/D.2124/18, dt.07.07.18.

\*\*\*\*\*

1.0. ACCEPTANCE:

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.8,75,684/ (Rupees Eight Lakhs Seventy Five Thousand Six Hundred & Eighty Four Only) and GST extra as per the accepted schedule furnished below.

S. No	Qty.	Description of work	Rate/Per Rs.	Amount Rs
1.	4 Nos.	Opening all the manhole doors in 7.5 mtr. and roof top of ESP, mechanical cleaning and water washing the fields in ESP including collecting plates, emitting electrode rapping mechanism and structures inside the ESP and ESP hoppers, and closing all the manhole doors including the cost of asbestos ropes for doors completely, cost of consumables and T&P's.	19330/-	77,320.00
2.	4 Pass	Overhaul of Collecting Electrode Rapping Mechanism (A&B Streams): This work includes inspection of CERM rapping shaft, inner & outer arm, plain bearings, set rings and gear box assembly and its clutch & coupling, shock bar, attending minor repair works in the CERM. Renewal of gear box oil, including cost of consumables and T&P's.	12476/-	49,904.00
3.	4 Pass	Overhaul of Emitting Electrodes Rapping Mechanism (A&B Streams): The work includes inspection of EERM shaft insulators, vertical and horizontal shaft, pin wheel, plain bearing, thrust bearing, inner and outer arm and attending minor repair works. Cleaning and inspection of shaft insulator with C.T.C. renewal of gear box oil, including cost of consumables and T&P's.	17305/-	69,220.00
4.	2 Fields	Rectification of Emitting electrode suspension frames in ESP field: Work involves complete inspection at height of 13.5 mtr of emitting coil hook frame, cleaning of eroded and damaged portion of hookes, rectification of damages by welding and strengthening of frames as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	18431/-	36,862.00

Superintending Engineer / Mechanical-I  
NORTH CHENNAI THERMAL POWER STATION  
T.N.E.B., CHENNAI - 120.

24/29

For NITISH ENGINEERING

Proprietor  
Nitish Engineering  
No. 35, Perumal Koil North Street,  
Minjur - 601 203.

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5.	12 Nos.	Rectification of inspection ladder in ESP field :Work involves complete inspection up to height of 13.5 mtr of ladder, cleaning of eroded and damaged portion of ladder rectification of damages by patch welding and strengthening of ladder as directed by Engineer in charge, including cost of consumables and T&P's, (Required materials will be supplied by TANGEDCO).	4031/-	48,372
6.	6 Nos.	Replacement of ESP inspection door: Work involves disconnecting the handle lever and dismantling the inspection door and fixing of new inspection door, bolting the handle lever and clamping, including drawal, devolution, consumables and T&P's.(Required materials will be supplied by TANGEDCO).	1664/-	9,984.00
7.	15 Nos.	Fabrication and fixing of corroded & damaged shaft insulators inspection door frame: Work involves cutting and removal of corroded and damaged shaft insulator inspection door frame, edge preparation, fabrication of new frame & fixing and complete welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1700/-	25,500.00
8.	6 Nos.	Charges for renewal of support/ shaft insulators: Work involves locking the field frame, releasing of lock nut and support insulator. Fixing of new insulator, bolting, releasing field and aligning, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	2016/-	12,096.00
9.	6 Nos.	Checking the condition and measuring the thickness of collecting electrodes per field (254.50). Collecting electrodes shall be checked in 1 shift, including cost of consumables and T&P's.	3470/-	20,820.00
10.	4Fields	Checking the condition and measuring the thickness of emitting electrodes. (In NCTPS-I -1440 Nos. per field), including cost of consumables and T&P's.	4146/-	16,584.00
11.	30 Nos.	Reconditioning the collecting electrodes by patch welding etc., completely (MS plates will be supplied by TANGEDCO), including cost of consumables and T&P's.	205/-	6,150.00
12.	20 sets	Charges for checking, reconditioning/ replacing of wornout spares of drive arrangement of emitting rapping mechanism with spares, including cost of consumables and T&P's.	790/-	15,800.00
13.	120 Nos.	Charges for bend removal by hot correction in collecting electrodes including cutting gas, labour, scaffolding arrangements etc., including cost of consumables and T&P's.	164/-	19,680.00
14.	150m	Charges for strengthening of eroded ESP internal structure and transporting angles from Central Stores/ NCTPS, cutting into required size leading lifting, positioning and welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	87/-	13,050.00
15.	6 Nos.	Labour charges for dismantling ERM grip coupling, bearing housing, shaft, bearing & checking the bearing, bush, shaft, and renewal of worn-out bearing, reconditioning/ replacing shaft, re assembling, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	4919/-	29,514.00
16.	1152 Sq.m	Charges for cleaning and painting two coat of enamel paint, in ESP man hole doors, inspection doors, CERM & EERM gear box etc., including cost of paint, consumables and T&P's.	86/-	99,072.00
17.	96 Nos.	Charges for cleaning ash deposit in support insulators inside the ESP, including cost of consumables and T&P's.	353/-	33,888.00

-21-88

32 Nos.	Charges for cleaning the accumulated ash inside the ESP hoppers, including cost of consumables and T&P's.	707/-	22,624.00
19. 4 Nos.	Charges for renewal / reconditioning of 1 No. flange at bottom of hopper, man hole doors, poking hole, heating chamber, provided & removal of working platforms on hopper and related equipment including the cost of welding electrodes, including cost of consumables and T&P's.	13380/-	53,520.00
20. 14 Nos.	Charges for overhauling of man hole door assembly in ESP by cleaning, inspection of pins, studs, bolt & nuts, lever, operation freeness, replace the sealing asbestos rope etc., and rectification of defects if any, including cost of consumables and T&P's.	4919/-	68,866.00
21. 6 Nos.	Charges for dismantling, renewal of bearings & gears and internals, reassembling of CRM gear boxes, including cost of consumables and T&P's.	6534/-	39,204.00
22. 2 Nos.	Charges for replacing the worn out CERM /EERM shafts with structure, tumbling hammers, plain bearings with necessary scaffolding arrangements, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	25274/-	50,548.00
23. 2 Time	Charges for cleaning & water washing the boiler ground floor area after over hauling of Boiler, including cost of consumables and T&P's.	21150/-	42,300.00
24. 2 Time	Charges for removal of all solid waste like cotton/ wool waste, insulating materials, waste welding rod cut bits, spillage of oil etc., from boiler 0 mtr to 52 mtr floor areas and devolute metal scrap to central stores, including cost of consumables and T&P's.	7403/-	14,806.00
Rs.8,75,684/- (Rupees Eight Lakhs Seventy Five Thousand Six Hundred & Eighty Four Only)			8,75,684.00
Labour : Rs.7,81,363/- Consumables: Rs.78,617/- Others : Rs.15,704/-			

- Note:** i) EPF & ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code no.9954.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.52,940/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque . This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

Superintending Engineer / Mechanical  
COSE CHENNAI THERMAL POWER STATION  
V.E.E.D., CHENNAI - 100.

26/29

For NITISH ENGINEERING

Proprietor

-22-  
88

**5.0. PERIOD OF CONTRACT:**

The contract period is for 20 days from the date of taken over of site for each Unit – II & III.  
The work should be completed as per the direction of Engineer-in-charge.

**5.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- (a) Progressive part payment of 95% on completion of work in each Unit – II & III.
- (b) 5% payment with in 90 days after completion of total work.

**8.0. TAXES & DUTIES:** Appropriate rate of GST shall be admitted, as per provisions of the rules.

**9.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**10.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**11.0. LD CLAUSE:** As per TANGEDCO terms.

**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the contract Specn.No.SE/MI/NCTPS/53/18-19.

Copy to the Financial Control  
Copy to the Executive Engineer

*Signature*  
Superintending Engineer / Mechanical  
NORTH CHENNAI THERMAL POWER STATION  
W.N.E.S., CHENNAI - 100.

2.0	3,634.00	
3.0	3,050.00	
4.0	29,514.00	
5.0	99,072.00	
6.0	33,888.00	

3.0. AGREE towards interest

4.0. INDEMNITY BOND (Rupees eighty only)

entering into and receipt of this order falling which your E

*Signature*  
Superintending Engineer / Mechanical  
NORTH CHENNAI THERMAL POWER STATION  
W.N.E.S., CHENNAI - 100.

PO: NITISH ENGINEERING

27/23

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
ER.K.KRISHNAN, B.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

Sir,

Lr.No.SE/MI/NCTPS-I/EA/AE/F.Spn.185/18-19/D. 366 /18, Dt. 04.12.18.

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit 2 & 3 - ESP - Attending breakdown works in ESP for a period of 6 months (or) completion of quantity whichever comes earlier from the date of taken over of site during the year 2018 - 19 - Acceptance order - Reg.

Ref: 1. Your tender dated on 10.10.18.  
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Spn.185/18-19/D.3363/18, dt.16.10.18.  
3. Your Negotiation dated 16.10.18.  
4. Pre.Acc.Order Lr.No SE/MI/NCTPS-I/EA/AE/F.Spn.185/18-19/D.3365/18, dt.16.10.18.

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.6,49,666/- (Rupees Six Lakhs Forty Nine Thousand Six Hundred & Sixty Six Only) and GST extra as per the accepted schedule furnished below.

Sr.No	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	20 Nos.	Rectification of field short. Work involves opening of inspection doors, thorough inspection of field collecting and emitting electrodes. Renewal of emitting electrodes and aligning gap between collecting electrode by U guide welding/ plate bend removing. Opening of hopper doors for removing ash. Test charge for field normalizing to the satisfactory operation, including consumables and T&P's.	5678/-	1,13,560.00
2.	10 Nos.	Manual opening and closing of Guillotine gates of ESP inlet and outlet. The work involves arrangement of tools and plants for closing electrically inoperative gate manually to isolate the pass to facilitate to attend the field short. Opening and normalising after completion of work, including consumables and T&P's.	3811/-	38,110.00
3.	360 Opns.	Upkeepment of equipments and area, attending minor oil and ash leaks in all the fans and ESP area, including consumables and T&P's.	829/-	2,98,440.00
4.	2 Nos.	Disconnecting and removal of defective GERM gear box from its position at 15 mtrs height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including draw, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3177/-	6,354.00
5.	2 Nos.	Disconnecting and removal of defective EERM gear box from its position at 32 mtr height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including draw, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3715/-	7,430.00
6.	75m	Welding of eroded welding joints in structures inside the ESP. Works involves inspection of welding joints in collecting & emitting electrode structures, ESP inside casing, welding of eroded weakened joints (metal filling by welding), including consumables and T&P's.	96/-	7,200.00

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**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS/185/18-19.

Yours faithfully,

*Signature*  
4112

SUPERINTENDING ENGINEER/MECHANICAL-I,  
N.C.T.P.S.-I.

2/4

Copy to the Financial Controller/NCTPS - I.

Copy to the Executive Engineer/BM Dn./NCTPS - I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
ER.K.KRISHNAN, B.E.,  
ADDITIONAL CHIEF ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

**Lr.No.ACE/MI/NCTPS-I/EA/AE/F.Spn.78/19-20/D.2639/19, Dt.21.09.19.**

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit - II & III - Overhaul of ESP 2 streams during annual overhaul for the year 2019 - 20 - Acceptance order - Reg.

Ref: 1. Your tender dated on 12.07.19.  
2. This office Neg. Lr.No. ACE/MI/NCTPS-I/EA/AE/F.Spn.78/19-20/D.1874/19, dt.24.07.19.  
3. Your Negotiation dated 24.07.19.  
4. Pre.Acc.Order Lr.No. ACE/MI/NCTPS-I/EA/AE/F.Spn.78/19-20/D.1892/19, dt.25.07.19.

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.11,61,079/- (Rupees Eleven Lakhs Sixty One Thousand & Seventy Nine Only) and GST extra as per the accepted schedule furnished below.

S. No	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	4 Nos.	Opening all the manhole doors in 7.5 mtr. and roof top of ESP, mechanical cleaning and water washing the fields in ESP including collecting plates, emitting electrode rapping mechanism and structures inside the ESP and ESP hoppers and closing all the manhole doors, including the cost of asbestos ropes for doors completely, cost of consumables and T&P's.	19650/-	78,600.00
2.	4 Pass	Overhaul of collecting electrode rapping mechanism (A & B streams): This work includes inspection of CERM rapping shaft, inner & outer arm, plain bearings, set rings and gear box assembly and its clutch & coupling, shock bar, attending minor repair works in the CERM. Renewal of gear box oil, including cost of consumables and T&P's.	13092/-	52,368.00
3.	4 Pass	Overhaul of emitting electrodes rapping mechanism (A & B Streams): The work includes inspection of EERM shaft insulators, vertical and horizontal shaft, pin wheel, plain bearing, thrust bearing, inner and outer arm and attending minor repair works. Cleaning and inspection of shaft insulator with C.T.C. Renewal of gear box oil, including cost of consumables and T&P's.	18157/-	72,628.00
4.	4 Fields	Rectification of Emitting electrode suspension frames in ESP field: Work involves complete inspection at height of 13.5 mtr of emitting coil hook frame, cleaning of eroded and damaged portion of hockes, rectification of damages by welding and strengthening of frames as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	19356/-	77,424.00
5.	6 Nos.	Rectification of inspection ladder in ESP field: Work involves complete inspection up to height of 13.5 mtr of ladder, cleaning of eroded and damaged portion of ladder rectification of damages by patch welding and strengthening of ladder as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	4228/-	25,368.00
6.	15 Nos.	Renewal of pocking pipes: Work involves cutting and removal of damaged pocking pipes, gauching, edge preparation, erection of new pocking one, including drawal & devolution, consumables and T&P's. (Required materials will be supplied by TANGEDCO).	471/-	7,065.00

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7.	25 Nos.	Replacement of ESP inspection door: Work involves disconnecting the handle lever and dismantling the inspection door and fixing of new inspection door, bolting the handle lever and clamping, including drawal, devolution, consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1744/-	43,600.00
8.	15 Nos.	Fabrication and fixing of corroded & damaged shaft insulators inspection door frame: Work involves cutting and removal of corroded and damaged shaft insulator inspection door frame, edge preparation, fabrication of new frame & fixing and complete welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1782/-	26,730.00
9.	6 Nos.	Charges for renewal of support/ shaft insulators: Work involves locking the field frame, releasing of lock nut and support insulator. Fixing of new insulator, bolting, releasing field and aligning, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	2113/-	12,678.00
10.	6 Nos.	Checking the condition and measuring the thickness of collecting electrodes per field (254.50). Collecting electrodes shall be checked in 1 shift, including cost of consumables and T&P's.	3636/-	21,816.00
11.	20 Nos.	Charges for checking, replacing/reconditioning of worn out/ bent shock bar guides both front and rear wherever necessary, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO.)	145/-	2,900.00
12.	30 Nos.	Charges for checking, replacing worn out shock bar after providing necessary scaffolding arrangements, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	2209/-	66,270.00
13.	10 sets	Charges for checking, replacing of wornout pin wheel assembly, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO.)	828/-	8,280.00
14.	118 Nos.	Charges for checking, replacing of worn out plain bearing in CRM and ERM horizontal shafts etc., including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	46/-	5,428.00
15.	4 Fields	Checking the condition and measuring the thickness of emitting electrode (in NCTPS-I - 1440 Nos. per field). Including cost of consumables and T&P's.	4345/-	17,380.00
16.	550 Nos.	Checking the rapping mechanisms both emitting and collecting replacing/re-conditioning of eroded tumbling hammers, including cost of consumables and T&P's.	46/-	25,300.00
17.	30 Nos.	Reconditioning the collecting electrodes by patch welding etc., completely (MS Plates will be supplied by TANGEDCO), including cost of consumables and T&P's.	215/-	6,450.00
18.	20 sets	Charges for checking, reconditioning/ replacing of wornout spares of drive arrangement of emitting rapping mechanism with spares, including cost of consumables and T&P's.	828/-	16,560.00
19.	120 Nos.	Charges for bend removal by hot correction including cutting gas, labour, scaffolding arrangement etc., consumables and T&P's.	172/-	20,640.00
20.	150m	Charges for strengthening of eroded ESP internal structure and transporting angles from central stores/ NCTPS, cutting into required size leading, lifting, positioning and welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	92/-	13,800.00
21.	6 Nos.	Labour charges for dismantling EERM grip coupling, bearing housing, shaft, bearing & checking the bearing, bush, shaft and renewal of worn-out bearing, reconditioning/ replacing shaft, re assembling, including cost of consumables and T&P's.	5158/-	30,948.00
22.	1152 Sq.m	Charges for one coat of painting the gear boxes and all inspection door with enamel paint, including cost of paint, consumables and T&P's.	47/-	54,144.00
23.	96 Nos.	Charges for cleaning ash deposit in support insulators inside the ESP, including cost of consumables and T&P's.	370/-	35,520.00
24.	32 Nos.	Charges for cleaning the accumulated ash inside the ESP hoppers, including cost of consumables and T&P's.	742/-	23,744.00

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25.	4 Nos.	Charges for renewal/ reconditioning of 1 No. flange at bottom of hopper, man hole doors, poking hole, heating chamber, provided & removal of working platforms on hopper and related equipment, including the cost of welding electrodes, cost of consumables and T&P's.	14040/-	56,160.00
26.	14 Nos.	Charges for overhauling of man hole door assembly in Boiler by cleaning, inspection of pins, studs, bolt & nuts, lever, operation freeness, replace the sealing asbestos rope etc., and rectification of defects if any, including cost of consumables and T&P's.	5158/-	72,212.00
27.	100 Nos.	Charges for renewal/ reconditioning of fallen deflection plates over the primary/ secondary screen plates. This work involves providing scaffolding arrangements leading, positioning and fixing the deflection plates, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	105/-	10,500.00
28.	6 Nos.	Charges for dismantling, renewal of bearings & gears and internals, reassembling of CERM gear boxes, including cost of consumables and T&P's.	6850/-	41,100.00
29.	6 Nos.	Charges for replacing the worn out CERM/ EERM shafts with structure, tumbling hammers, plain bearings with necessary scaffolding arrangements, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	26515/-	1,59,090.00
30.	150 Nos.	Renewal of Collecting Electrode Shock Bar pad. Work involves cutting and removal wornout shock bar pad and erection new one and bolting with shock bar, including drawal & devolution, consumables and T&P's. (Required materials will be supplied by TANGEDCO).	110/-	16,500.00
31.	2 Time	Charges for cleaning & water washing the boiler ground floor area after overhauling of Boiler, including cost of consumables and T&P's.	22176/-	44,352.00
32.	2 Time	Charges for removal of all solid waste like cotton/ wool waste, insulating materials, waste welding rod cut bits, spillage of oil etc., from boiler 0 mtr to 52 mtr floor areas and devolute metal scrap to central stores, including cost of consumables and T&P's.	7762/-	15,524.00
				11,61,079.00
Rs.11,61,079/- (Rupees Eleven Lakhs Sixty One Thousand & Seventy Nine Only)				
Labour : Rs.10,78,137/- Consumables: Rs.60,910/- Others: Rs.22,032/-				

- Note:** i) ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC Code No.995419, 995416.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.68,970/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque or Irrevocable Bank Guarantee. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

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**5.0. PERIOD OF CONTRACT:**

The contract period is for 20 days from the date of taken over of site for each Unit II & III.  
The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- (a) Progressive part payment of 95% on completion of work in each Unit - II & III.
- (b) 5% payment within 90 days after completion of total work.

**8.0. INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST (TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**11.0. LD CLAUSE:** As per TANGEDCO terms.

**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.ACE/MI/NCTPS/78/19-20.

Yours faithfully,

ADDITIONAL CHIEF ENGINEER/ MECHANICAL-I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
ER.M.GOPAL, B.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I (I/C),  
N.C.T.P.S.-I, CHENNAI 120.

TO  
✓ M/s.Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

Lr.No.SE/MI/NCTPS-I/EA/AE/F.Spn.268/18-19/D. 308 /19, Dt. 20/10/19.

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit - 1, 2 & 3 - ESP - Attending breakdown works in ESP for a period of 6 months (or) completion of quantity whichever comes earlier from the date of taken over of site - Acceptance order - Reg.

Ref: 1. Your tender dated on.16.03.19.  
2. This office Neg. Lr.No.ACE/MI/NCTPS-I/EA/AE/F.Spn.268/18-19/D.1392/19,dt.07.06.19.  
3. Your Negotiation dated.10.06.19.  
4. Pre.Acc.Order Lr.No.ACE/MI/NCTPS-I/EA/AE/F.Spn.268/18-19/D.1472/19,dt.15.06.19.

\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.7,11,438/- (Rupees Seven Lakhs Eleven Thousand Four Hundred & Thirty Eight Only) and GST extra as per the accepted schedule furnished below.

S. No	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	20 Nos.	Rectification of field short: Work involves opening of inspection doors, thorough inspection of field collecting and emitting electrodes. Renewal of emitting electrodes and aligning gap between collecting electrode by U guide welding/ plate bend removing. Opening of hopper doors for removing ash. Test charge for field normalizing to the satisfactory operation, including consumables and T&P's.	6237/-	1,24,740.00
2.	10 Nos.	Manual opening and closing of Guillotine gates of ESP inlet and outlet. The work involves arrangement of tools and plants for closing electrically inoperative gate manually to isolate the pass to facilitate to attend the field short. Opening and normalising after completion of work, including consumables and T&P's.	4191/-	41,910.00
3.	360 Opns.	Upkeepment of equipments and area, attending minor oil and ash leaks in all the fans and ESP area, including consumables and T&P's.	909/-	3,27,240.00
4.	2 Nos.	Disconnecting and removal of defective CERM gear box from its position at 15 mtrs height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including drawl, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3488/-	6,976.00
5.	2 Nos.	Disconnecting and removal of defective EERM gear box from its position at 32 mtr height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalising for smooth operation, including drawl, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3400/-	6,800.00
6.	75m	Welding of eroded welding joints in structures inside the ESP. Works involves inspection of welding joints in collecting & emitting electrode structures, ESP inside casing, welding of eroded weakened joints (metal filling by welding), including consumables and T&P's.	104/-	7,800.00
7.	36 Opns.	Complete cleaning of flue gas duct, SA & PA delivery duct and hot air ducts completely, including consumables and T&P's.	4035/-	1,45,260.00

..2..

8.	24 Field	Tightening of bolts and nuts of rapping mechanism inner arm, outer arm and tack welding, including consumables and T&P's.  Rs.7,11,438/- (Rupees Seven Lakhs Eleven Thousand Four Hundred & Thirty Eight Only)  Labour : Rs.6,77,673/- Consumables: Rs.20,321/- Others : Rs.13,444/-	2113/-	50,712.00  7,11,438.00
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**Note:** i) ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code No.9954.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.42,270/- towards 5% Security deposit in the form of cash, Demand Draft or Bankers Cheque. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for six months (or) completion of quantity whichever comes earlier from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

### 6.0. INSURANCE:

You are requested to arrange insurance for the employees engaged in the work as per the specification.

### 7.0. PAYMENT TERMS:

- Progressive part payment of 95% on completion of work after three months.
- 5% payment with in 90 days after completion of total work.

### 8.0 INCOME TAX:

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

### 9.0. TAXES & DUTIES:

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

..3..

**11.0. LD CLAUSE:** As per TANGEDCO terms.

**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS/268/18-19.

Yours faithfully,

  
SUPERINTENDING ENGINEER/MECHANICAL-I (I/C),  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er.D.ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

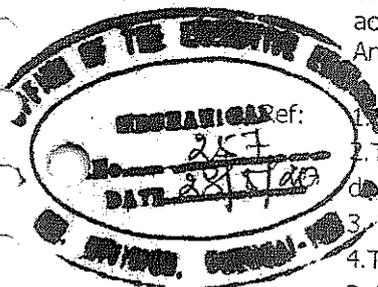
TO  
**M/s.R.K.L Enterprises**  
No.11, Gandhi Road,  
(Near Anjaneyar Koil)  
Minjur - 601 203.

A	L	L	D/M
			

Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.No.120020/Spn.253/19-20/D. 976 /20, Dt. 24/1/2020.

Sir,

Sub: NCTPS-I - SE MI circle- BM- Unit - I Boiler - Renewal of damaged **pent house insulation skin casing sheets (outer)**, insulation wool Mattress, inner casing sheet, supports, and its accessories in **Unit - I Boiler Pent house area** and Rear Arch Enclosure(Left) during Annual overhaul 2019-20 - Acceptance order - Reg.



1. Your tender dated on.14.01.20.
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.No.120020/Spn.253/19-20/D.110/20, dt.18.01.20.
3. Your Negotiation dated.18.01.20.
4. This office Re-Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.No.120020/Spn.253/19-20/D.111/20, dt.18.01.20.
5. Your Re-Negotiation dated.18.01.20.
6. Pre.Acc.Order Lr.No SE/MI/NCTPS-I/EA/AE/F.Dkt.No.120020/Spn.253/19-20/D.112/20, dt.18.01.20.

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**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.17,85,180.50 or say Rs.17,85,181/- (Rupees Seventeen Lakhs Eighty Five Thousand One Hundred & Eighty One Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	390 m <sup>2</sup>	This work involves cutting and removal of the existing damaged M.S Corrugated sheets rectification and rewelding with new sheet in Pent house in boiler at 56m. Charges inclusive of consumables and hire charges for T&P's.	1586.00	618540.00
2.	390 m <sup>2</sup>	Cleaning, welding of pin & retainers, laying of wool mattress, sewing the joint of mattress by GI wire, screwing the casing support with retainer, wounding the GI binding wire across the retainer (First Layer) at 56m. Charges inclusive of consumables and hire charges for T&P's.	803.00	313170.00
3.	390 m <sup>2</sup>	This work involves removal of damaged insulation and re fixing with new/old insulation material in Boiler pressure parts upto 75mm, at 52m. Charges inclusive of consumables and hire charges for T&P's.	497.00	193830.00
4.	390 m <sup>2</sup>	Renewal / Rectification of damaged insulation sheet: This work involves fixing of new/ retrived GI/AI sheet over the insulation at 52m. Charges inclusive of consumables and hire charges for T&P's.	285.00	111150.00

		..2..		
5.	780 m <sup>2</sup>	Lightly resin bonded wool mattresses of 75 mm thick confirming to IS 8183 of latest issue of with 1/2" x 23 SWG wire netting at single side. Bulk density = 150 kg/Cu.m, Material= Basalt rock, Size= 1.52m x 1.22m x 75mm thick packed in HDPE bags. (Including cost of P&F, F&I and unloading charges)	465.00	362700.00
6.	1560 Nos.	MS square plate 70x70x1.5mm.		
7.	0.75 MT	MS plate 2mm thick	7.55	11778.00
8.	1 MT	MS Angle size: 50 x 50 x 6 mm	44946.00	33709.50
9.	1560 Nos.	MS insulation pin size: 6mm x 225mm length	43213.00	43213.00
10.	100 Nos.	MS cladding support channel for Boiler	7.75	12090.00
			850.00	85000.00
		or say Rs.17,85,181/- (Rupees Seventeen Lakhs Eighty Five Thousand One Hundred & Eighty One Only)		1785180.50
		Labour : Rs.11,77,410/- Others : Rs.68,250/-		
		Consumables: Rs.35,490/- Material :Rs.5,04,031/-		

- Note:**
- EPF & ESI extra as applicable.
  - GST extra as per provision of the rules on producing documentary evidences.
  - SAC code No.9987.
  - HSN code No. 68061000,7209,7210.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.1,07,050/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque or Irrevocable Bank Guarantee. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for 10 days for removal and 10 days for re-erection of insulation after completion of mechanical works.  
The work should be completed as per the direction of Engineer-in-charge.

..3..

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- 95% payment on completion of work.
- 5% payment within 90 days after completion of work.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:****i) Workmanship**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**ii) Material**

The guarantee period for the supply portion is 18 months from the date of receipt of material at site or 12 months from the date of commissioning which ever occurs later subject to overhaul guarantee period of 24 months from the date of receipt of material. Any defects noticed in material during the guarantee period, the same should be rectified at free of cost.

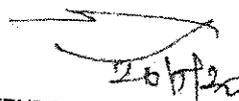
**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS/253/19-20.

Yours faithfully,

  
SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

4/4

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er.D.ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

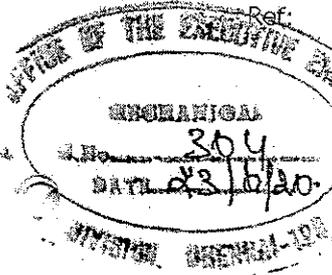
TO  
M/s.Ferro Fabs,  
No.27 Village Street,  
Sathuma Nagar,  
Thiruvottiyur, Chennai - 19.

A	A2	A3	D/M
 <b>EE/BM</b>			

**Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120031/Spn.260/19-20/D.1108/20, Dt.14/6/2020.**

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - **Unit - I Boiler** - Rectification and renewal of defective **radiant roof skin casing sheets** and plastering of refractory in radiant roof from SHH1 to SHH2 area during **Annual overhaul 2019-20** - Acceptance order - Reg.



- Ref:
1. Your tender dated on 21.01.2020.
  2. This office Neg. Lr.No.SE/MI/NCTPS-I/EA/AE/F.DKT.120031/Spn.260/19-20/D.130/20, dt.22.01.2020.
  3. Your Negotiation dated.22.01.2020.
  4. Pre.Acc.Order Lr.No. SE/MI/NCTPS-I/EA/AE/F.DKT.120031/Spn.260/19-20/D.137/20, dt.22.01.2020.
  5. This office High level Negotiation dated.05.06.20.
  6. SE Level TC Meeting No.494/dt.08.06.20.

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**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.16,67,793/- (Rupees Sixteen Lakhs Sixty Seven Thousand Seven Hundred & Ninety Three Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	250m <sup>2</sup>	Skin casing welding and patch up work in pent house area. Charges inclusive of consumables and hire charges for T&P's. (This work involves removing refractory, cutting the damaged existing skin casing sheet where ever required, welding with new skin casing sheet).	4200/-	1050000.00
2.	27 mtrs	Renewal/ reconditioning of metallic expansion joints:- Work involves arresting the upstream and down stream of duct, cutting and removal of existing eroded cover plate and metallic expansion joints and gauching. Leading, lifting, positioning of new expansion joint, aligning with the duct channel and complete welding. Style#1. Including consumables and T&P's.	3800/-	102600.00
3	18000 Kgs.	Refractory: Charges for chipping removal of old defective refractory, cleaning, surface preparation, mixing the refractory with water application and curing the patch worked refractory in Boiler and transporting the refractory from stores and unloading at site, leading, lifting, stacking at 0 mtr to 52 mtrs elevation of Boiler and removing the waste refractory from Boiler lowering to the ground flower, loading to tipper and disposing at waste disposal area. Charges including consumable and hire charges for T&P's. (Refractory will be supplied by TANGEDCO).	11.50	207000.00
4	6 MT	MS plate 3.15 mm thick (if the material available in stores at the time of execution of work the material will be supplied by TANGEDCO).	40586/-	243516.00
5	0.75 MT	Boiler radiant roof tube support Channel Size:150mmx75mmx7.8mm Material: MS (if the material available in stores at the time of execution of work the material will be supplied by TANGEDCO).	46876/-	35157.00

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6	18 Nos.	Skin casing expansion joint for Radiant Roof.	1640/-	29520.00
		Rs.16,67,793/- (Rupees Sixteen Lakhs Sixty Seven Thousand Seven Hundred & Ninety Three Only)		16,67,793.00
		Labour : Rs.12,94,786/- Consumables: Rs.38,883/-	Material: Rs.3,08,193/- Others : Rs.25,931/-	

- Note:**
- EPF & ESI extra as applicable.
  - GST extra as per provision of the rules on producing documentary evidences.
  - SAC Code No.9987.
  - HSN Code No.7208.

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.81,170/- apart from the EMD of Rs.24,800/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque or irrevocable Bank Guarantee. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for 15 days from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

### 6.0. INSURANCE:

You are requested to arrange insurance for the employees engaged in the work as per the specification.

### 7.0. PAYMENT TERMS:

- 95% payment on completion of work.
- 5% payment with in 90 days after completion of work.

### 8.0 INCOME TAX:

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

### 9.0. TAXES & DUTIES:

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

..3..

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

**i) Workmanship**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**ii) Material**

The guarantee period for the supply portion is 18 months from the date of receipt of material at site or 12 months from the date of commissioning which ever occurs later subject to overhaul guarantee period of 24 months from the date of receipt of material. Any defects noticed in material during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/**260/19-20**.

Yours faithfully,



19/01/20  
SUPERINTENDING ENGINEER/MECH.I. (4/9)  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er.D.ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s.Ferro Fabs,  
No.27 Village Street,  
Sathuma Nagar,  
Thiruvottiyur, Chennai - 19.

A1	A2	A3	D/M
 <b>EE/BM</b>			

Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120073/Spn.259/19-20/D. 1102/20, Dt. 19/6/2020.

Sir,

Sub: NCTPS - I - SE MI circle - BM Dn. - **Unit - I Boiler** - Rectification of defective **radiant roof tubes in Interpass area** and damaged GI Corrugated sheets in Penthouse roof during **Annual overhaul 2019-20** - Acceptance order - Reg.

1. Your tender dated on 21.01.2020.
2. This office Neg. Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.Spn.259/19-20/D.129/20, dt.22.01.2020.
3. Your Negotiation dated.22,01.2020.
4. Pre.Acc.Order Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120073/Spn.259/19-20/D.136/20, dt.22.01.2020.
5. This office High level Negotiation dated.05.06.20.
6. SE Level TC Meeting No.494/dt.08.06.20.

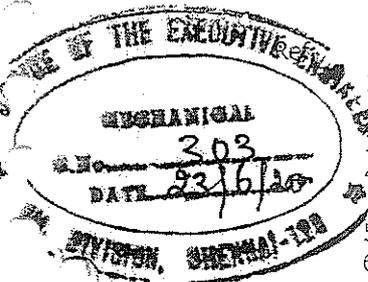
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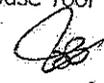
**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.12,29,500/- (Rupees Twelve Lakhs Twenty Nine Thousand & Five Hundred Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	260 Nos.	Charges for renewal of defective boiler tubes of size above 44.5mm OD inclusive of transportation, cutting of defective tubes, edge/spool preparation, welding with IBR welder and assisting for hydraulic test, including consumables and T&P's.	3850.00	1001000.00
2.	260 mtrs.	Fin welding by cleaning, surface preparation and welding. Charges inclusive of consumables and hire charges for T&P's. (Fin plates will be supplied by TANGEDCO).	465.00	120900.00
3.	100m <sup>2</sup>	Dismantling of GI corrugated sheets from the support angle frame at 56 mtr elevations of boiler. Charges including cost of consumables and hire charges of T&P's.	147.00	14700.00
4.	100m <sup>2</sup>	Providing the GI corrugated sheets at 56 mtr elevations of boiler. This works includes positioning the GI corrugated sheets, marking and welding. Charges inclusive of consumables and hire charges for T&P's. (GI corrugated will be supplied by TANGEDCO).	590.00	59000.00
5.	4 Times	Charges for leading, lifting and arranging platform and scaffolding wherever required in the boiler and dismantling after completion of work. Charges inclusive of consumables and hire charges for T&P's.	8475.00	33900.00
				12,29,500.00
Rs.12,29,500/- (Rupees Twelve Lakhs Twenty Nine Thousand & Five Hundred Only)				
Labour : Rs.11,70,464/-      Consumables: Rs.35,308/- Others : Rs.23,728/-				

- Note:**
- i) EPF & ESI extra as applicable.
  - ii) GST extra as per provision of the rules on producing documentary evidences.
  - iii) SAC code No.9987.



  
 23/6  
 EE/BM

..2..

**2.0. SECURITY DEPOSIT:**

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.61,860/- apart from the EMD of Rs.19,700/- towards 5% Security deposit in the form of cash, Demand Draft, Bankers Cheque or Irrevocable Bank Guarantee. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

**3.0. AGREEMENT:**

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

**4.0. INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

**5.0. PERIOD OF CONTRACT:**

The contract period is for 15 days from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- 95% payment on completion of work.
- 5% payment with in 90 days after completion of work.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **3(Three) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/259/19-20.

Yours faithfully,

  
17/6/24  
SUPERINTENDING ENGINEER/MECH.I, 11/4  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120190/Spn.94/20-21/D. 1747 /20. Dt. 26/8).2020.

Sir,

Sub: NCTPS - I - SE/M-I Circle - AOH (20-21) - BM Dn. - Unit - II & III - Overhaul of ESP 2 streams during annual overhaul for the year 2020-21- Acceptance order - Reg.

Ref: 1. Your offer dated on 17.08.2020.  
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120190/Spn.94/20-21/D.1724/20, dt.26.08.20.  
3. Your Negotiation dated 26.08.20

\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.10,29,335/- (Rupees Ten Lakhs Twenty Nine Thousand Three Hundred and Thirty Five Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
<b>SCHEDULE-A (UNIT-II)</b>				
1.	2 Nos.	Opening all the manhole doors in 7.5 mtr and roof top of ESP, mechanical cleaning and water washing the fields in ESP including collecting plates, emitting electrode rapping mechanism and structures inside the ESP and ESP hoppers and closing all the manhole doors including the cost of asbestos ropes for doors completely, cost of consumables and T&P's.	20633/-	41,266.00
2.	2 Pass	Overhaul of Collecting Electrode Rapping Mechanism (A&B Streams): This work includes inspection of CERM rapping shaft, inner & outer arm, plain bearings, set rings and gear box assembly and its clutch & coupling, shock bar, attending minor repair works in the CERM. Renewal of gear box oil, including cost of consumables and T&P's.	13747/-	27,494.00
3.	2 Pass	Overhaul of Emitting Electrodes Rapping Mechanism (A&B Streams): The work includes inspection of EERM shaft insulators, vertical and horizontal shaft, pin wheel, plain bearing, thrust bearing, inner and outer arm and attending minor repair works. Cleaning and inspection of shaft insulator with C.T.C. Renewal of gear box oil, including cost of consumables and T&P's.	19065/-	38,130.00
4.	2 Fields	Rectification of Emitting electrode suspension frames in ESP field: Work involves complete inspection at height of 13.5 mtr of emitting coil hook frame, cleaning of eroded and damaged portion of hockes, rectification of damages by welding and strengthening of frames as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	20324/-	40,648.00
5.	4 Nos.	Rectification of inspection ladder in ESP field: Work involves complete inspection up to height of 13.5 mtr of ladder, cleaning of eroded and damaged portion of ladder rectification of damages by patch welding and strenthning of ladder as directed by Englneer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	4439/-	17,756.00
6.	8 Nos.	Fabrication and fixing of corroded & damaged shaft insulators inspection door frame: Work involves cutting and removal of corroded and damaged shaft insulator inspection door frame, edge preparation, fabrication of new frame & fixing and complete welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1871/-	14,968.00

7.	3 Nos.	Checking the condition and measuring the thickness of collecting electrodes per field (254.50). Collecting electrodes shall be checked in 1 shift, including cost of consumables and T&P's.	3818/-	
8.	2 Fields	Checking the condition and measuring the thickness of emitting electrodes. (In NCTPS-I - 1440 Nos per field and rate arrived proportionately), including cost of consumables and T&P's.	4562/-	9,1
9.	70 Nos.	Charges for bend removal by hot correction including cutting gas, labour, scaffolding arrangements etc., including cost of consumables and T&P's.	181/-	12,670.00
10.	75m	Charges for strengthening of eroded ESP internal structure and transporting Angles from Central Stores / NCTPS, cutting into required size leading, lifting, positioning and welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	97/-	7,275.00
11.	5 Nos.	Labour Charges for dismantling ERM grip coupling, bearing housing, shaft, bearing & checking the bearing, bush, shaft and renewal of worn-out bearing, reconditioning / replacing shaft, re assembling, including cost of consumables and T&P's.	5416/-	27,080.00
12.	576 Sq.m	Charges for one coat of enamel painting the gear boxes and all inspection door with enamel paint, including cost of cost of paint, consumables and T&P's.	53/-	30,528.00
13.	48 Nos.	Charges for cleaning ash deposit in support insulators inside the ESP, including cost of consumables and T&P's.	389/-	18,672.00
14.	16 Nos.	Charges for cleaning the accumulated ash inside the ESP hoppers, including cost of consumables and T&P's.	779/-	12,464.00
15.	5 Nos.	Charges for renewal / reconditioning of 1 No. flange at bottom of hopper, man hole doors, poking hole, heating chamber, provided & removal of working platforms on hopper and related equipment including the cost of welding electrodes, cost of consumables and T&P's.	14742/-	73,710.00
16.	8 Nos.	Charges for overhauling of man hole door assembly in ESP by cleaning, inspection of pins, studs, bolt & nuts, lever, operation freeness, replace the sealing asbestos rope etc., and rectification of defects if any, including cost of consumables and T&P's.	5416/-	43,328.00
17.	50 Nos.	Charges for renewal / reconditioning of fallen deflection plates over the primary / secondary screen plates. This work involves providing scaffolding arrangements leading and positioning and fixing the deflection plates, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	110/-	5,500.00
18.	5 Nos.	Charges for dismantling, renewal of bearings & gears and internals, reassembling of CRM gear boxes, including cost of consumables and T&P's.	7193/-	35,965.00
19.	40 Nos.	Renewal of Collecting Electrode Shock Bar pad: Work involves cutting and removal wornout shock bar pad and erection new one and bolting with shock bar, including drawal & devolution, cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	116/-	4,640.00
20.	1 Time	Charges for cleaning & water washing the boiler ground floor area after overhauling of Boiler, including cost of consumables and T&P's.	23285/-	23,285.00
21.	1 Time	Charges for removal of all solid waste like cotton/ wool waste, insulating materials, waste welding rod cut bits, spillage of oil etc., from boiler 0 mtr, ID, FD, PA Fans floor areas and devolute metal scrap to central stores, including cost of consumables and T&P's.	8150/-	8,150.00
22.	6 Nos.	Replacement of ESP inspection door: Work involves disconnecting the handle lever and dismantling the inspection door and fixing of new inspection door, bolting the handle lever and clamping, including drawal, devolution, cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1831/-	10,986.00

		SCHEDULE-B (UNIT-III)		
	2 Nos.	Opening all the manhole doors in 7.5 mtr and roof top of ESP, mechanical cleaning and water washing the fields in ESP including collecting plates, emitting electrode rapping mechanism and structures inside the ESP and ESP hoppers and closing all the manhole doors including the cost of asbestos ropes for doors completely, cost of consumables and T&P's.	20533/-	41266.00
2.	2 Pass	Overhaul of Collecting Electrode Rapping Mechanism (A&B Streams): This work includes inspection of CERM rapping shaft, inner & outer arm, plain bearings, set rings and gear box assembly and its clutch & coupling, shock bar, attending minor repair works in the CERM. Renewal of gear box oil, including cost of consumables and T&P's.	13747/-	27,494.00
3.	2 Pass	Overhaul of Emitting Electrodes Rapping Mechanism (A&B Streams): The work includes inspection of EERM shaft insulators, vertical and horizontal shaft, pin wheel, plain bearing, thrust bearing, inner and outer arm and attending minor repair works. Cleaning and inspection of shaft insulator with C.T.C. Renewal of gear box oil, including cost of consumables and T&P's.	19065/-	38,130.00
4.	2 Fields	Rectification of Emitting electrode suspension frames in ESP field: Work involves complete inspection at height of 13.5 mtr of emitting coil hook frame, cleaning of eroded and damaged portion of hockes, rectification of damages by welding and strengthening of frames as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	20324/-	40,648.00
5.	4 Nos.	Rectification of inspection ladder in ESP field: Work involves complete inspection up to height of 13.5 mtr of ladder, cleaning of eroded and damaged portion of ladder rectification of damages by patch welding and strenthing of ladder as directed by Engineer in charge, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	4439/-	17,756.00
6.	7 Nos.	Fabrication and fixing of corroded & damaged shaft insulators inspection door frame: Work involves cutting and removal of corroded and damaged shaft insulator inspection door frame, edge preparation, fabrication of new frame & fixing and complete welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1871/-	13,097.00
7.	3 Nos.	Checking the condition and measuring the thickness of collecting electrodes per field (254.50). Collecting electrodes shall be checked in 1 shift, including cost of consumables and T&P's.	3818/-	11,454.00
8.	2 Fields	Checking the condition and measuring the thickness of emitting electrodes. (In NCTPS-I - 1440 Nos per field and rate arrived proportionately), including cost of consumables and T&P's.	4562/-	9,124.00
9.	70 Nos.	Charges for bend removal by hot correction including cutting gas, labour, scaffolding arrangements etc., including cost of consumables and T&P's.	181/-	12,670.00
10.	75m	Charges for strengthening of eroded ESP internal structure and transporting Angles from Central Stores / NCTPS, cutting into required size leading, lifting, positioning and welding, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	97/-	7,275.00
11.	5 Nos.	Labour Charges for dismantling ERM grip coupling, bearing housing, shaft, bearing & checking the bearing, bush, shaft and renewal of worn-out bearing, reconditioning / replacing shaft, re assembling, including cost of consumables and T&P's.	5416.00	27,080.00
12.	576 Sq.m	Charges for one coat of enamel painting the gear boxes and all inspection door with enamel paint, including cost of cost of paint, consumables and T&P's.	53/-	30,528.00
13.	48 Nos.	Charges for cleaning ash deposit in support insulators inside the ESP, including cost of consumables and T&P's.	389/-	18,672.00

14.	16 Nos.	Charges for cleaning the accumulated ash inside the ESP hoppers, including cost of consumables and T&P's.	779/-	
15.	5 Nos.	Charges for renewal / reconditioning of 1 No. flange at bottom of hopper, man hole doors, poking hole, heating chamber, provided & removal of working platforms on hopper and related equipment including the cost of welding electrodes, cost of consumables and T&P's.	14742/-	73,
16.	8 Nos.	Charges for overhauling of man hole door assembly in ESP by cleaning, inspection of pins, studs, bolt & nuts, lever, operation freeness, replace the sealing asbestos rope etc., and rectification of defects if any, including cost of consumables and T&P's.	5416/-	43,328.00
17.	54 Nos.	Charges for renewal / reconditioning of fallen deflection plates over the primary / secondary screen plates. This work involves providing scaffolding arrangements leading and positioning and fixing the deflection plates, including cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	110/-	5,940.00
18.	5 Nos.	Charges for dismantling, renewal of bearings & gears and internals, reassembling of CRM gear boxes, including cost of consumables and T&P's.	7193/-	35,965.00
19.	45 Nos.	Renewal of Collecting Electrode Shock Bar pad: Work involves cutting and removal worn out shock bar pad and erection new one and bolting with shock bar, including drawal & devolution, cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	116/-	5,220.00
20.	1 Time	Charges for cleaning & water washing the boiler ground floor area after overhauling of Boiler, including cost of consumables and T&P's.	23285/-	23,285.00
21.	1 Time	Charges for removal of all solid waste like cotton/ wool waste, insulating materials, waste welding rod cut bits, spillage of oil etc., from boiler 0 mtr, ID, FD, PA Fans floor areas and devolute metal scrap to central stores, including cost of consumables and T&P's.	8150/-	8,150.00
22.	6 Nos.	Replacement of ESP inspection door: Work involves disconnecting the handle lever and dismantling the inspection door and fixing of new inspection door, bolting the handle lever and clamping, including drawal, devolution, cost of consumables and T&P's. (Required materials will be supplied by TANGEDCO).	1831/-	10,986.00
Rs.10,29,335/-				
(Rupees Ten Lakhs Twenty Nine Thousand Three Hundred and Thirty Five Only)				
Labour : Rs.9,70,635/-				
Others : Rs.8,630/-				
Consumables: Rs.50,070/-				
				10,29,335.00

**Note:** i) EPF & ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code No.9954

### 2.0. SECURITY DEPOSIT:

You are requested to remit a sum of Rs.46,950/- towards 5% Security deposit apart from the EMD of Rs.15,200/- in the form of cash, Demand Draft, Bankers Cheque or Irrevocable Bank Guarantee within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) falling which your Earnest Money Deposit will be forfeited without any further intimation.

**INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

**5.0. PERIOD OF CONTRACT:**

The contract period is for 15 days from the date of taken over of site for each Unit – II & III. The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- a. Progressive part payment of 95% on completion of work in each Unit – II & III.
- b. 5% payment within 90 days after completion of total work.
- c. Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/contract agreement. Necessary Bank charges shall be borne by you.

**8.0. INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. SPECIAL CONDITION:**

As annexure enclosed.

**16.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/94/20-21.

Yours faithfully,



SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

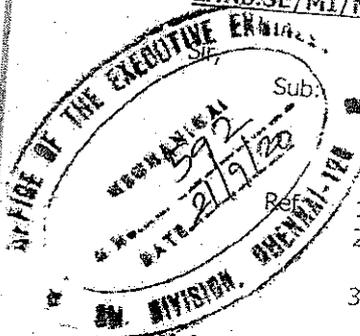
**TAMIL NADU GENERATION & DISTRIBUTION CORPORATION LIMITED**

FROM  
 Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
 SUPERINTENDING ENGINEER/  
 MECHANICAL-I,  
 N.C.T.P.S.-I, CHENNAI 120.

TO  
 M/s.Ferro Fabs,  
 No.27 Village Street,  
 Sathuma Nagar,  
 Thiruvottiyur, Chennai - 19.

A	A <sub>1</sub>	A <sub>2</sub>	DM
 S.S.Srinivasan EE/DM			

Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120396/Spn.112/20-21/D. 1905 /20, Dt. 19.09.2020.



Sub: NCTPS - SE/MI circle - AOH (20-21) - BM Dn. - Unit - II Boiler - Renewal of damaged radiant roof skin casing sheets in First pass and second pass during Annual Overhaul 2020-21 - Acceptance order - Reg.

1. Your offer dated on 14.09.2020.
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120396/Spn.112/20-21/D.1886/20, Dt.18.09.20.
3. Your Negotiation dated.18.09.2020.

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.13,32,000/- (Rupees Thirteen Lakhs and Thirty Two Thousand Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	290m <sup>2</sup>	First pass & Second pass area Skin casing welding and patch up work in pent house area. Charges inclusive of consumables and hire charges for T&P's. (This work involves removing refractory, cutting the damaged existing skin casing sheet where ever required, welding with new skin casing sheet)	4200/-	12,18,000.00
2.	30 Mtrs	Renewal/ reconditioning of metallic expansion joints: Work involves arresting the upstream and downstream of duct, cutting and removal of existing eroded cover plate and metallic expansion joints and gauching. Leading, lifting, positioning of new expansion joint, aligning with the duct channel and complete welding style#1.	3800/-	1,14,000.00
Rs.13,32,000/- (Rupees Thirteen Lakhs and Thirty Two Thousand Only)				13,32,000.00
		Labour : Rs.12,93,290/-	Consumables: Rs.25,710/-	
		Others : Rs.13,000/-		

- Note:**
- i) EPF & EST extra as applicable.
  - ii) GST extra as per provision of the rules on producing documentary evidences.
  - iii) SAC code No.9987

**2.0. SECURITY DEPOSIT:**

You are requested to remit a sum of Rs.61,480/- towards 5% Security deposit apart from the EMD of Rs.19,000/- in the form of cash, Demand Draft, Bankers Cheque or irrevocable Bank Guarantee within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

**3.0. AGREEMENT:**

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

**4.0. INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

..2..

**5.0. PERIOD OF CONTRACT:**

The contract period is for 15 days from the date of taken over of site.  
The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- a. 95% payment on completion of work.
- b. 5% payment within 90 days after completion of work.
- c. Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/chit agreement. Necessary Bank charges shall be borne by you.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. SPECIAL CONDITION:**

As annexure enclosed.

**16.0. GENERAL:**

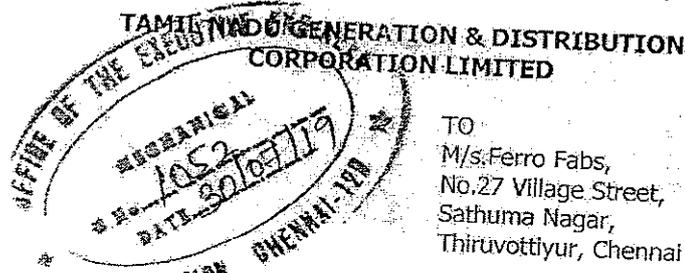
The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/112/20-21.

Yours faithfully,

  
10/9/20  
SUPERINTENDING ENGINEER/MECH.LI. (3/H)  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

FROM  
ER.M.CHITRA, B.E.,  
CHIEF ENGINEER,  
N.C.T.P.S. - I,  
CHENNAI 600 120.



TO  
M/s.Ferro Fabs,  
No.27 Village Street,  
Sathuma Nagar,  
Thiruvottiyur, Chennai - 19

A	A <sub>2</sub>	A <sub>3</sub>	DM
 <b>E.E./M</b>			

Lr.No.CE/ACE/MI/NCTPS-I/EA/AE/F.Spn.18/19-20/D. 1911 /19, Dt. 29.7.19.

Sir,

Sub: NCTPS - I - SE/MI circle - BM Dn. - Unit - II Boiler - Renewal of sagged radiant roof tubes in Boiler roof during annual overhaul 2019 - 20 - Acceptance Order - Reg.

Ref: 1. Your tender dated on 28.06.19 & Price bid opened on 22.07.19.  
2. This office 1<sup>st</sup> Neg. Lr.No ACE/MI/NCTPS-I/EA/AE/F.Spn.18/19-20/D.1844/19, dt.23.07.19.  
3. Your Negotiation dated 24.07.19.

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.21,86,635/- (Rupees Twenty One Lakhs Eighty Six Thousand Six Hundred & Thirty Five Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/per Rs.	Amount Rs.
1.	260 Nos.	Charges for renewal of defective boiler tubes of size above 44.5mm OD inclusive of transportation, cutting of defective tubes, edge/ spool preparation, welding with IBR welder and assisting for hydraulic test. Charges including consumables and hire charges for T&P's.	3866/-	10,05,160.00
2.	1511 mtrs	Charges for fin welding: Charges for fin welding by cleaning, surface preparation and welding. Charges including consumables and hire charges for T&P's.	445/-	6,72,395.00
3.	120 Bend	Charges for bending of various size of boiler tubes, including consumables and T&P's.	1783/-	2,13,960.00
4.	120 Nos.	Charges for leading and lifting of the spool piece/ reducer from Boiler 0 mtr to the required elevation, including consumables and T&P's.	1783/-	2,13,960.00
5.	10 Nos.	Charges for leading, lifting and arranging platform and scaffolding wherever required in the boiler and dismantling after completion of work. Charges including consumables and hire charges for T&P's.	8116/-	81,160.00
				21,86,635.00
Rs.21,86,635/- (Rupees Twenty One Lakhs Eighty Six Thousand Six Hundred & Thirty Five Only)				
Labour : Rs.20,82,794/- Consumables: Rs.62,803/- Others: Rs.41,038/-				

- Note:** i) ESI extra as applicable  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC Code No.9987

**2.0. SECURITY DEPOSIT:**

You are requested to remit a sum of Rs.1,02,510/- towards 5% Security deposit apart from the EMD of Rs.27,400/- in the form of cash, Demand Draft, Bankers Cheque or irrevocable Bank Guarantee within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

..2..

**3.0. AGREEMENT:**

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

**4.0. INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

**5.0. PERIOD OF CONTRACT:**

The contract period is for 20 days from the date of taken over of site.  
The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- 95% payment on completion of work.
- 5% payment within 90 days after completion of work.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:** Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST (TDS under GST) provisions shall be come into force with effect from 01.10.2018 for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**11.0. LD CLAUSE:** As per TANGEDCO terms.

**12.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is 3(Three) months from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**13.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**14.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No. CE/ACE/MI/NCTPS-I/18/19-20.

Yours faithfully,

  
CHIEF ENGINEER/N.C.T.P.S. - I,  
CHENNAI 120.

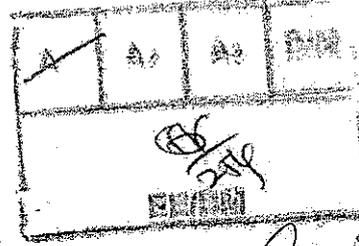
4/4

Copy to the Superintending Engineer/MI/NCTPS-I.  
Copy to the Financial Controller/NCTPS-I.  
Copy to the Executive Engineer/BM Dn./NCTPS-I.

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s.Ferro Fabs,  
No.27 Village Street,  
Sathuma Nagar,  
Thiruvottiyur, Chennai - 19.



Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120395/Spn.111/20-21/D. 1917 /20, Dt. 22.09.2020.

Sir,

Sub: NCTPS – SE/MI circle – **AOH (20-21)** - BM Dn. – Unit – II Boiler – **Renewal of sagged radiant roof tubes** In Boiler roof during **Annual Overhaul 2020-21 - Acceptance order - Reg.**

1. Your offer dated on 14.09.2020.  
2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120395/Spn.111/20-21/D.1885/20, Dt.18.09.20.  
3. Your Negotiation dated.18.09.2020.

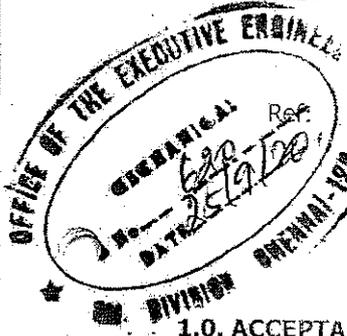
\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.8,82,680/- (Rupees Eight Lakhs Eighty Two Thousand Six Hundred and Eighty Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	10 Nos.	Charges for renewal of defective boiler tubes of size above 44.5mm OD inclusive of transportation, cutting of defective tubes, edge/spool preparation, welding with IBR welder and assisting for hydraulic test. Charges including consumables and hire charges for T&P's.	3625/-	36,250.00
2.	100 Mtrs.	Charges for fin welding: Charges for fin welding by cleaning, surface preparation and welding. Charges including consumables and hire charges for T&P's.	465/-	46,500.00
3.	10 Nos.	Charges for bending of various size of boiler tubes, including consumables and T&P's.	1870/-	18,700.00
4.	120 Nos.	Charges for leading and lifting of the spool piece/ reducer from Boiler 0 mtr to the required elevation/ lifting of radiant tubes and positioning original place and arresting tube, including consumables and T&P's.	1870/-	2,24,400.00
5.	10 Nos.	Charges for leading, lifting and arranging platform and scaffolding wherever required in the boiler and dismantling after completion of work. Charges including consumables and hire charges for T&P's.	8475/-	84,750.00
6.	42 Mtrs.	Boiler radiant roof support channel Size 140mmx100mmx1000mm cartoon steel.	11240/-	4,72,080.00
				<b>8,82,680.00</b>
Rs.8,82,680/- (Rupees Eight Lakhs Eighty Two Thousand Six Hundred and Eighty Only)				
Labour : Rs.3,98,598/-      Material: Rs.4,72,080/- Consumables: Rs.8,031/-      Others : Rs.3,971/-				

- Note:** i) EPF & ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code No.9987



..2..

**2.0. SECURITY DEPOSIT:**

You are requested to remit a sum of Rs.33,670/- towards 5% Security deposit apart from the EMD of Rs.19,000/- in the form of cash, Demand Draft or Bankers Cheque within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

**3.0. AGREEMENT:**

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

**4.0. INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

**5.0. PERIOD OF CONTRACT:**

The contract period is for 15 days from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

a. 95% payment on completion of work.

b. 5% payment within 90 days after completion of work.

c. Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/chit agreement. Necessary Bank charges shall be borne by you.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

..3..

**13.0. GUARANTEE CLAUSE:****i) Workmanship**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**ii) Material**

The guarantee period for the supply portion is 18 months from the date of receipt of material at site or 12 months from the date of commissioning which ever occurs later subject to overhaul guarantee period of 24 months from the date of receipt of material. Any defects noticed in material during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. SPECIAL CONDITION:**

As annexure enclosed.

**16.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/111/20-21.

Yours faithfully,

  
22/9/20  
SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

(3/4)

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
M/s.R.K.L Enterprises,  
No.11, Gandhi Road,  
(Near Anjaneyar Koil)  
Minjur - 601 203.

A	A <sub>2</sub>	A <sub>3</sub>	D/M
 <b>EE/BM</b>			

**Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120408/Spn.114/20-21/D. 1930 /20, Dt. 25 .09.2020.**

Sir,

Sub: NCTPS - I - SE/MI circle - AOH (20-21) - BM Dn. - Unit - II Boiler - Rectification of severely damaged Penthouse at 56mtr elevation during annual Overhaul 2020-21 - Acceptance order - Reg.



- Ref.
- Your offer dated on 17.09.2020.
  - This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120408/Spn.114/20-21/D.1911/20, Dt.21.09.20.
  - Your Negotiation dated.22.09.2020.
  - This office 1<sup>st</sup> Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120408/Spn.114/20-21/D.1913/20, Dt.22.09.20.
  - Your Negotiation dated.22.09.2020.
  - This office 2<sup>nd</sup> Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120408/Spn.114/20-21/D.1919/20, Dt.23.09.20.
  - Your Negotiation dated.24.09.2020.
  - This office 3<sup>rd</sup> Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120408/Spn.114/20-21/D.1928/20, Dt.25.09.20.
  - Your Negotiation dated.25.09.2020.

\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.13,10,496/- (Rupees Thirteen Lakhs Ten Thousand Four Hundred and Ninety Six Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	240m <sup>2</sup>	Charges for leading and lifting of GI corrugated sheets to 56 mtr elevation of boiler for providing the GI corrugated sheets in the pent house area, including cost of consumables and T&P's.	32/-	7,680.00
2.	240m <sup>2</sup>	Providing the GI Corrugated sheets at 56 mtr elevations of boiler. This works includes positioning the GI Corrugated sheets, including cost of consumables and T&P's.	590/-	1,41,600.00
3.	150m <sup>2</sup>	Providing scaffolding arrangement at Boiler area for pent house roof work. (For rectifying the damaged the damaged pent house roof), including cost of consumables and T&P's.	79/-	11,850.00
4.	2 MT	Fabrication of supporting angle, channels and MS sheet, lifting, positioning aligning and welding as directed by the field engineer. Charges including consumables, Tools & Plants and drawal of materials from the stores etc.,	21910/-	43,820.00
5.	50 Nos.	Fabrication of centre Tie rod assembly, including cost of consumables and T&P's.	1005/-	50,250.00
6.	2 Nos.	Charges for servicing the existing defective man hole door assembly, minor rectification and fixing of man hole door assembly in its original position after completion of works and checking the opening & closing of man hole door, including cost of consumables and T&P's.	1078/-	2,156.00
7.	10000 Kgs	Refractory:- Charges for chipping removal of old defective refractory, cleaning, surface preparation, mixing the refractory with water application and curing the patch worked refractory in boiler and transporting the refractory from stores and unloading at site leading, lifting stacking at 0 mtr to 52 mtr elevation of Boiler and removing the waste refractory from Boiler lowering to the ground floor, loading to tipper and disposing at waste to disposal area. Charges including consumables and hire charges for T&P's. (Refractory will be supplied by TANGEDCO )	7/-	70,000.00

..2..

	300m <sup>2</sup>	Dismantling of existing damaged ACC sheet and ACC Ridge. Charges including consumables and T&P's.	69/-	20,700.00
9.	900m <sup>2</sup>	Providing new/old ACC sheet, pent house roof top, charges inclusive of scaffolding arrangements. Charges including consumables and T&P's. ACC sheet (600 Sheets/Nos) size: 1.5m x 1m = 1.5m <sup>2</sup> = 1.5 x 600 sheets = 900m <sup>2</sup>	710/-	6,39,000.00
10.	200m <sup>2</sup>	Charges for Providing new/old ACC sheet, including cost of scaffolding arrangements, consumables and T&P's. ACC sheet (100 sheets/Nos) size: 2m x 1m = 2m <sup>2</sup> = 2 x 100 sheets = 200m <sup>2</sup>	710/-	1,42,000.00
11.	30m <sup>2</sup>	Charges for Providing new/old ACC ridges, including cost of scaffolding arrangements, consumables and T&P's. ACC ridges L=1 mtr (30 Pairs = 30m <sup>2</sup> )	708/-	21,240.00
12.	12 MT	Castable Refractory – Cost of material (consumables) Tricast-CC-45-1400 or equivalent, Packing: water proof HDPE bags(50 kgs/bag) to withstand temperature of 1400 degree.C Bulk Density =2.10g/cc.(min) Fe2O3=2.10 to 4 %( max).	13350/-	1,60,200.00
				13,10,496.00
Rs.13,10,496/- (Rupees Thirteen Lakhs Ten Thousand Four Hundred and Ninety Six Only)				
Labour : Rs.9,31,838/- Consumables: Rs.3,76,112/- Others : Rs.2,546/-				

- Note:** i) EPF & ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code No.9987

### 2.0. SECURITY DEPOSIT:

You are requested to remit a sum of Rs.58,990/- towards 5% Security deposit apart from the EMD of Rs.19,700/- in the form of cash, Demand Draft, Bankers Cheque or irrevocable Bank Guarantee within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for 15 days from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

### 6.0. INSURANCE:

You are requested to arrange insurance for the employees engaged in the work as per the specification.

### 7.0. PAYMENT TERMS:

- 95% payment on completion of work.
- 5% payment within 90 days after completion of work.
- Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/chit agreement. Necessary Bank charges shall be borne by you.

..3..

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. SPECIAL CONDITION:**

As annexure enclosed.

**16.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/114/20-21.

Yours faithfully,

  
25/9/20  
SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

(3/4)

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
**M/s.Ferro Fabs,**  
No.27 Village Street,  
Sathuma Nagar,  
Thiruvottiyur, Chennai -19.

A	A <sub>2</sub>	A <sub>3</sub>	D/S/M
 <b>E.E./B.M.</b>			

**Lr.No.SE/MI/NCTPS-I/EA/AE/F.Dkt.120311/Spn.102/20-21/D. 1932 /20, Dt. 25.09.2020.**

Sir,

Sub: NCTPS - I - SE/MI circle - AOH (20-21) - BM Dn. - Unit - III Boiler - Rectification and renewal of damaged skin casing sheets in Pent house, First pass and Second pass area, rear arch enclosure, drum enclosure, 'S' panel area and fin plates during **Annual overhaul 2020-21** - Acceptance order - Reg.

Ref: Your offer dated on 02.09.2020.

This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.120311/Spn.102/20-21/D.1926/20, Dt.24.09.20.

3. Your Negotiation dated.25.09.2020.

\*\*\*\*\*

**ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.5,19,200/- (Rupees Five Lakhs Nineteen Thousand and Two Hundred Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	95m <sup>2</sup>	Skin casing welding and patch up work in pent house area. Charges inclusive of consumables and hire charges for T&P's. (This work involves removing refractory, cutting the damaged existing skin casing sheet where ever required, welding with new skin casing sheet.)	4200/-	3,99,000.00
2.	100 mtrs	Charges for fin welding by cleaning, surface preparation and welding. Charges inclusive of consumables and hire charges for T&P's. (Fin plates will be supplied by TANGEDCO.)	465/-	46,500.00
3.	100m <sup>2</sup>	Dismantling of GI corrugated sheets from the support angle frame at 56 mtr elevations of boiler. Charges including cost of consumables and hire charges of T&P's.	147/-	14,700.00
4.	100m <sup>2</sup>	Providing the GI corrugated sheets at 56 mtr elevations of boiler. This work includes positioning the GI corrugated sheets, marking and welding. Charges inclusive of consumables and hire charges for T&P's. (GI corrugated will be supplied by TANGEDCO.)	590/-	59,000.00
				5,19,200.00
<b>Rs.5,19,200/-</b> (Rupees Five Lakhs Nineteen Thousand and Two Hundred Only)				
Labour : Rs.5,04,010/-      Consumables: Rs.10,095/- Others : Rs.5,095/-				

- Note:** i) EPF & ESI extra as applicable.  
ii) GST extra as per provision of the rules on producing documentary evidences.  
iii) SAC code No.9987

**2.0. SECURITY DEPOSIT:**

You are requested to remit a sum of Rs.23,570/- towards 5% Security deposit apart from the EMD of Rs.7,800/- in the form of cash, Demand Draft or Bankers Cheque within 15 days from the date of receipt of this order. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

**3.0. AGREEMENT:**

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

**4.0. INDEMNITY BOND:**

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

..2.,

**5.0. PERIOD OF CONTRACT:**

The contract period is for 15 days from the date of taken over of site.  
The work should be completed as per the direction of Engineer-in-charge.

**6.0. INSURANCE:**

You are requested to arrange insurance for the employees engaged in the work as per the specification.

**7.0. PAYMENT TERMS:**

- a. 95% payment on completion of work.
- b. 5% payment with in 90 days after completion of work.
- c. Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/chit agreement. Necessary Bank charges shall be borne by you.

**8.0 INCOME TAX:**

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST(TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. SPECIAL CONDITION:**

As annexure enclosed.

**16.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-I/102/20-21.

Yours faithfully,

  
SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

(3/4)

**TAMIL NADU GENERATION & DISTRIBUTION  
CORPORATION LIMITED**

FROM  
Er. D. ANANDAN, B.E., M.B.A., B.O.E.,  
SUPERINTENDING ENGINEER/  
MECHANICAL-I,  
N.C.T.P.S.-I, CHENNAI 120.

TO  
✓ M/s. Nitish Engineering,  
No.35, Perumal Koil North Street,  
Minjur - 601 203.

**Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.119237/Spn.21/20-21/D.2067/20, Dt.29.07.2020.**

Sir,

Sub: NCTPS - I - SE/MI circle - **AMC (20-21)** - BM Dn. - Unit 1, 2 & 3 - ESP - Attending breakdown works in ESP for a period of **6 months** (or) completion of quantity whichever comes earlier from the date of taken over of site - **Acceptance order** - Reg.

- Ref:
1. Your offer dated on 02.07.2020.
  2. This office Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.119237/Spn.21/20-21/D.1239/20, dt.13.07.20.
  3. Your Negotiation dated.18.07.2020.
  4. This office 2<sup>nd</sup> Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.119237/Spn.21/20-21/D.1345/20, dt.21.07.20.
  5. Your Negotiation dated.28.07.2020.
  6. This office 3<sup>rd</sup> Neg. Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.119237/Spn.21/20-21/D.1421A/20, dt.29.07.20.
  7. This office High level Negotiation dated.30.07.20.
  8. Pre.Acc.Order Lr.No. SE/MI/NCTPS-I/EA/AE/F.Dkt.119237/Spn.21/20-21/D.1433/20, dt.31.07.20.

\*\*\*\*\*

**1.0. ACCEPTANCE:**

I acting for and on behalf of and by the order and direction of Tamil Nadu Generation & Distribution Corporation Limited accept your offer after negotiation for the above work for a total value of Rs.4,35,070/- (Rupees Four Lakhs Thirty Five Thousand and Seventy Only) and GST extra as per the accepted schedule furnished below.

S. No.	Qty.	Description of work	Rate/Per Rs.	Amount Rs.
1.	18 Nos.	Rectification of field short: Work involves opening of inspection doors, thorough inspection of field collecting and emitting electrodes. Renewal of emitting electrodes and aligning gap between collecting electrode by U guide welding/ plate bend removing. Opening of hopper doors for removing ash. Test charge for field normalizing to the satisfactory operation, including consumables and T&P's.	6610/-	1,18,980.00
2.	9 Nos.	Manual opening and closing of Guillotine gates of ESP inlet and outlet. The work involves arrangement of tools and plants for closing electrically inoperative gate manually to isolate the pass to facilitate to attend the field short. Opening and normalizing after completion of work, including consumables and T&P's.	4450/-	40,050.00
3.	180 Opns.	Upkeepment of equipments and area, attending minor oil and ash leaks in all the fans and ESP area, including consumables and T&P's.	965/-	1,73,700.00
4.	2 Nos.	Disconnecting and removal of defective CERM gear box from its position at 15 mtrs height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalizing for smooth operation, including drawl, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3700/-	7,400.00
5.	2 Nos.	Disconnecting and removal of defective EERM gear box from its position at 32 mtr height and removal of coupling. Fixing of coupling in the spare gear box lifting positioning, fixing in its position and normalizing for smooth operation, including drawl, devolution, consumables and T&P's etc., (Required material will be supplied by TANGEDCO).	3610/-	7,220.00

..2..

6.	75m	Welding of eroded welding joints in structures inside the ESP. Works involves inspection of welding joints in collecting & emitting electrode structures, ESP inside casing, welding of eroded weakened joints (metal filling by welding), including consumables and T&P's.	110/-	8,250.00
7.	6 Opns.	Complete cleaning of flue gas duct, SA & PA delivery duct and hot air ducts completely, including consumables and T&P's.	4285/-	25,710.00
8.	24 Field	Tightening of bolts and nuts of rapping mechanism inner arm, outer arm and tack welding, including consumables and T&P's.	2240/-	53,760.00
				4,35,070.00
<b>Rs.4,35,070/-</b> (Rupees Four Lakhs Thirty Five Thousand and Seventy Only)				
Labour: Rs.4,14,373/-      Consumables: Rs.12,502/- Others: Rs.8,195/-				

- Note:** i) EPF & ESI extra as applicable.  
 ii) GST extra as per provision of the rules on producing documentary evidences.  
 iii) SAC code No.9954

### 2.0. SECURITY DEPOSIT:

You have been already requested (preliminary order cited under ref.) to remit a sum of Rs.26,280/- towards 5% Security deposit in the form of cash, Demand Draft or Bankers Cheque. This amount will not carry any interest and will be refunded on satisfactory completion of contract only.

### 3.0. AGREEMENT:

You are requested to furnish a non-judicial stamp paper for a value of Rs.20/- (Rupees twenty only) for entering into an agreement with TANGEDCO. The agreement has to be executed within 15 days from the date of receipt of this order, excluding maximum 7 days as allowed for receipt, (22 days from the date of acceptance order) failing which your Earnest Money Deposit will be forfeited without any further intimation.

### 4.0. INDEMNITY BOND:

You are further requested to furnish an indemnity bond on a non-judicial stamp paper to value of Rs.80/- (Rupees eighty only).

### 5.0. PERIOD OF CONTRACT:

The contract period is for Six months (or) completion of quantity whichever comes earlier from the date of taken over of site.

The work should be completed as per the direction of Engineer-in-charge.

### 6.0. INSURANCE:

You are requested to arrange insurance for the employees engaged in the work as per the specification.

### 7.0. PAYMENT TERMS:

- Progressive part payment of 95% on completion of work after three months.
- 5% payment with in 90 days after completion of total work.
- Since all the Financial Transactions shall be done through online mode, the Contractors/ Suppliers are to furnish their bank account details in the Invoice/ Bills in printed format like Name of the Bank, Beneficiary Name, Address of the Bank, Bank Branch having their Account Number, IFS Code and Branch code for bill to be claimed towards works executed against the K2 agreement/chit agreement. Necessary Bank charges shall be borne by you.

### 8.0 INCOME TAX:

Income Tax will be recovered from the contractors every running bill at the prevailing rate of tax in force with amendments issued from time to time as per the Income Tax Act.

3.

**9.0. TAXES & DUTIES:**

Appropriate rate of GST shall be admitted as per provisions of the rules of the GST Act and as per the provisions mentioned in the tender specification called for. As per section 50/2018 dated 13.09.2018 Tax deducted at source under GST (TDS under GST) provisions shall be come into force with effect from 01.10.2018, for the invoice and its payments made to contractor or supplier of taxable goods (or) services (or) both, if the contract value exceeds Rs.2,50,000/-.

**10.0. EPF & MP Act 1952:** The statutory provisions for EPF contribution will be admissible extra on furnishing the relevant document.

**11.0. ESI Act 1948:** The statutory provisions for ESI contribution will be admissible extra on furnishing the relevant document.

**12.0. LD CLAUSE:** As per TANGEDCO terms.

**13.0. GUARANTEE CLAUSE:**

The guarantee period for the above work is **6(Six) months** from the date of utilization. Any defects noticed in workmanship during the guarantee period, the same should be rectified at free of cost.

**14.0. SAFETY CONDITIONS:**

To ensure safety, health & welfare of workers, you are requested to follow the safety conditions.

**15.0. GENERAL:**

The other terms and conditions governing the contract shall be according to the conditions laid down in the Specn.No.SE/MI/NCTPS-1/21/20-21.

Yours faithfully,

  
SUPERINTENDING ENGINEER/MECH.I,  
N.C.T.P.S.-I.

Copy to the Financial Controller/NCTPS - I.  
Copy to the Executive Engineer/BM Dn./NCTPS - I.  
Copy to Stock File.

12 b

TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD  
(ABSTRACT)

TANGEDCO - NCTPS I - M I - BM - Unit III - R&M of ESP to achieve the desired SPM level below 80mg/ Nm<sup>3</sup> - Under Open e-tender system - Administrative approval - Accorded.

(TECHNICAL BRANCH)

Permanent (CMD) TANGEDCO Proceedings-No: 73 Dated: 19.02.19

Maasi 7, Vilambi Varudam,  
Thiruvalluvar Aandu 2050

Read : Note approved by CMD/ TANGEDCO on 16.02.19

PROCEEDINGS:

Administrative Approval is accorded for R&M of Electro Static Precipitator (ESP) in Unit III at North Chennai Thermal Power Station I to achieve the desired SPM level below 80mg/Nm<sup>3</sup> at an approximate Gross value of Rs.41,25,00,000/- (Rupees forty one crores and twenty five lakhs only) and Nett value of Rs.40,13,98,800/- (Rupees forty crores thirteen lakhs ninety eight thousand and eight hundred only) exclusive of GST, Freight and Insurance charges under Open e-tender system by CE/ NCTPS I.

(BY ORDER OF THE CMD/ TANGEDCO)

P. Karuppiah  
Chief Engineer/ Mech  
Thermal Stations

To

The Chief Engineer/ NCTPS I/ Chennai 600 120 (3 copies)

Copy to

The Executive Assistant to CMD/ TANGEDCO, Chennai 2

The Executive Engineer/ Director (Generation)'s Office, Chennai 2

The Chief Financial Controller/ TANGEDCO/ Chennai 2

The Personal Secretary to DGP/ Vigilance/ TNEB/ Chennai 2

A-10 section/ Secretariat Branch/ TNEB/ Chennai 2 (2 copies)

BP Section/ Adm. Branch/ TANGEDCO/ Chennai 2 (2 copies)

The Assistant Personnel Officer/ Tamil Development, Chennai 2 (2 copies)

The Residential Audit Officer/ TANGEDCO/ Chennai 2

The Director/ Computer Centre, Chennai 2 for Publication in the Home page

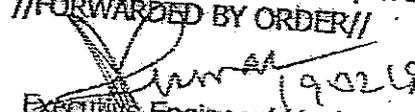
The Superintending Engineer/ Betterment Thermal/ TANGEDCO/ Chennai 2

The Superintending Engineer/ Thermal Purchase/ TANGEDCO/ Chennai 2

The Superintending Engineer/ R & M/ TANGEDCO/ Chennai 2

The Executive Engineers/ Dns I,II,III,IV,V and R&M of Betterment Thermal,  
Thermal Purchase and R&M Circles/ TANGEDCO/ Chennai 2

//FORWARDED BY ORDER//

  
Executive Engineer/ Mech  
Renovation & Modernisation

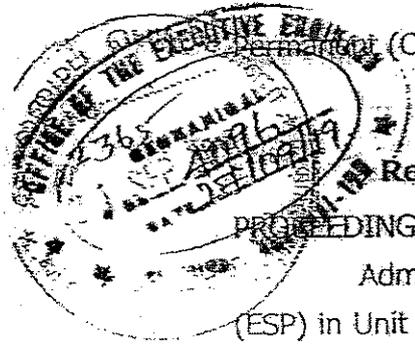
A1	A2	A3	DIR
TANGEDCO			NCTPS I - BM - Unit I & II - R&M of ESP to achieve the desired SPM level below 80mg/ Nm <sup>3</sup> - Under Open e-tender system
Approved			

TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD  
(ABSTRACT)

P&A	DM	ES	O	CGMO
				SS

Accorded.

(TECHNICAL BRANCH)



(CMD) TANGEDCO Proceedings No: 325

Dated: 18.09.19

Puratasi 1, Vighariyavudam,

Thiruvalluvar Aandu 2050

Read : Note approved by CMD/ TANGEDCO on 13.09.19

PROCEEDINGS:

Administrative Approval is accorded for R&M of Electro Static Precipitator (ESP) in Unit I & II at North Chennai Thermal Power Station I to achieve the desired SPM level below 80mg/ Nm<sup>3</sup> at an approximate cost of Rs.41,25,00,000/- per Unit totalling to an approximate value of Rs.82,50,00,000/- (Rupees Eighty two crores and fifty lakhs only) for 2 Units (Unit I & II) exclusive of GST under Open e-tender system by CE/ NCTPS I.

(BY ORDER OF THE CMD/ TANGEDCO)

P. Karupiah  
Chief Engineer/ Mech  
Thermal Stations

*Handwritten notes:*  
Unit II  
18/09/19  
236  
368

- To
- ✓ The Chief Engineer/ NCTPS I/ Chennai 600 120 (3 copies)
  - Copy to
  - The Executive Assistant to CMD/ TANGEDCO, Chennai 2
  - The Executive Engineer/ Director (Generation)'s Office, Chennai 2
  - The Chief Financial Controller/ General/ TANGEDCO/ Chennai 2
  - The Personal Secretary to DGP/ Vigilance/ TNEB/ Chennai 2
  - A-10 section/ Secretariat Branch/ TNEB/ Chennai 2 (2 copies)
  - B.P Section/ Adm. Branch/ TANGEDCO/ Chennai 2 (2 copies)
  - The Assistant Personnel Officer/ Tamil Development, Chennai 2 (2 copies)
  - The Residential Audit Officer/ TANGEDCO/ Chennai 2
  - The Director/ Computer Centre, Chennai 2 for Publication in the Home page
  - The Superintending Engineer/ Betterment Thermal/ TANGEDCO/ Chennai 2
  - The Superintending Engineer/ Thermal Purchase/ TANGEDCO/ Chennai 2
  - The Superintending Engineer/ R & M/ TANGEDCO/ Chennai 2
  - The Executive Engineers/ Dns I,II,III,IV,V,R&M & Env of Betterment Thermal, Thermal Purchase and R&M Circles/ TANGEDCO/ Chennai 2

*Handwritten notes:*  
To  
AE/BN  
18/09/19  
368

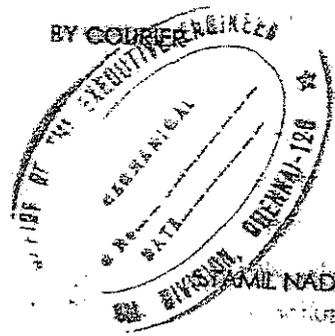
//FORWARDED BY ORDER//

*Signature*  
Executive Engineer/ Mech  
Environment

1 >> PO: No. 73 /2019-20 >>

A	A2	A3	B/M
	✓		

SDP  
2019



TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LIMITED,  
NORTH CHENNAI THERMAL POWER STATION ROAD, CHENNAI - 600 120

GSTIN : 33AADCT784ETZC  
Fax : 044 27950074  
E-Mail : [enccnps@tncbnet.org](mailto:enccnps@tncbnet.org)

**PURCHASE ORDER**

From

**E. M. THATCHINAMOORTHY, B.E, B.L,**  
Chief Engineer,  
N.C.T.P.S.-I,  
Chennai - 600 120.

To

**M/s. MECON LIMITED,**  
Vivekananda Path,  
PO Doranda, Ranchi,  
Jharkhand - 831 002  
e-mail: [franchise@meconlimited.co.in](mailto:franchise@meconlimited.co.in)

P.O. No. ~~GF/NCPS-I/SE/P&A/EE/S&A/EE-2~~ / P.O. No. 73/2019-20/D.1336/dt.29.4.2019

Dear Sirs,

Subj: **NCTPS - 3 X 210MW units - CONDUCTING THERMAL STATION WISE FEASIBILITY STUDY, PREPARATION OF FEASIBILITY REPORT, PREPARATION OF DETAILED PROJECT REPORT (DPR), PREPARATION OF TENDER SPECIFICATION, ASSISTING FOR EVALUATION OF TECHNO-COMMERCIAL BIDS AND FINALIZATION OF THE BID FOR INSTALLATION OF SUITABLE DESULPHURIZATION EQUIPMENTS IN NCTPS - I - Detailed Purchase order Issued - Regarding**

- Ref:
- 1) Enq. No. GF/MS/SE/RRM/EE/Enr/F Enq. No. 8/2018-19
  - 2) Your offer No. F1 MG.PKD.22628/dt.07.3.2019
  - 3) Minutes of the High Level Negotiation on 26.3.2019
  - 4) LOA dt.16.4.2019
  - 5) Your e-mail dt.29.4.2019

**I. ACCEPTANCE**

I, acting, for and on behalf of and by the order and direction of Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) accept your offer for Conducting Thermal Station wise feasibility study, preparation of feasibility report, preparation of Detailed Project Report (DPR), preparation of Tender Specification, assisting for evaluation of techno-commercial bids and finalization of the bid for Installation of suitable Desulphurization equipments in NCTPS (3 units) with the following terms and conditions of FIRM price basis as given below:

**2. PRICE & QUANTITY :**

Sl. No.	Description	Amount in Rs.
1.	<p>Conducting Feasibility study inclusive of visit to the plant, collection of the relevant data as available, interaction with our Engineers concerned regarding the suitable technology based on the space availability, site requirement, etc., preparation of feasibility report by suggesting the suitable technology with the approximate capital cost/ Operational cost analysis and the timeframe for installation. On finalization of the suitable technology, preparation of Detailed Project Report (DPR) covering the need, justification, availability of space/ facilities in the plant, selection of suitable technology with justification of CAPEX/ OPEX, proven technology, timeframe, etc., general layout, description of plant and equipment, Environmental aspects, project implementation schedule, cost estimates, preparation of schematic layout drawing, electrical line diagram, etc., discussion of DPR with TANGEDCO officials and incorporating the modifications, if any. On acceptance of the DPR, preparation of Tender Specification as a single EPC package covering all the Technical Specification and Commercial Specification in mutual discussion with TANGEDCO officials and submission of Tender Specification after incorporating the modifications.</p>	41,01,100/-
2.	<p>Providing technical assistance during the pre-bid meeting with the prospective bidders, assisting TANGEDCO for techno commercial evaluation inclusive of scrutiny of the offers, listing the commercial and technical deviations, seeking clarifications and additional information from the bidders, assisting for techno-commercial negotiations with the bidders, preparation and submission of appraisal report and after opening of price bid assisting for evaluation of the price bids of the eligible bidders, preparation and submission of Price evaluation report.</p> <p>Note: However M/s. MECON scope of work will cover till the final approval is obtained from the competent authority for placing of orders on the successful bidder.</p>	19,72,400/-
Sub Total		60,73,500/-
SAC code : 998335		GST @ 18%
		10,93,230/-
<b>TOTAL</b>		<b>71,66,730/-</b>
(Rupees seventy one lakh sixty six thousand seven hundred and fifty only)		
i)	Price	Firm
ii)	GST	18% included in total price against credit for payment
iii)	Insurance, ESI & EPF clauses	Not Applicable
iv)	Provision of Guest house and local transport to site will be considered subject to availability	

< 3 >> PO. No. 73 /2019-20 >>

**2.1) PRICE:**

- i) The prices are net and firm for the entire duration of the contract.
- ii) The Bills/Vouchers to the TANGEDCO should be serially numbered. You should also furnish the GST registration number in the Bill.

**3.0) PERIOD OF WORK**

The Period of Work covered by this order shall be made as indicated below:

Site visit	Within 10 days from zero date Zero date - Zero date shall be considered as receipt of LOA and acceptance of same by M/s. MECON
Draft Feasibility Report	45 days from the site visit and receipt of data/ details
Final Feasibility Report	15 days after receipt of comments from TANGEDCO
Draft DPR	60 days from submission of Final FR
Final DPR	15 days after receipt of comments from TANGEDCO
Draft Tender Specification	45 days after acceptance of DPR
Final Tender Specification	15 days after receipt of comments from TANGEDCO
Techno-commercial Evaluation and submission of appraisal report	120 days from the receipt of Techno-commercial offers at Mecon Ranchi Office.
Evaluation of price bids and submission of evaluation report	30 days from the date of opening of price bids and receipt of the same by M/s. MECON

3.1) Also, note that if any delay beyond the stipulated period as detailed above will be accepted at the discretion of the TANGEDCO. If accepted, which will be subject to the following conditions.

- i) Prior approval should be obtained from the competent authority for accepting delayed execution of work without prejudice to levy liquidated damages for the delayed execution.

**4.6) LIQUIDATED DAMAGES:** Maximum LD leviable is 1% of value of belated execution of work if the Contractor fails in the due performance of this contract within the time fixed by the contract or any extension thereof, and the TANGEDCO shall have suffered any loss from the delay occasioned by such failure, the Contractor is liable, at the discretion of the Engineer and the LD for delay in execution shall be Half Percent (0.5%) of the contract price of the delayed portion for each completed week of delay and the total liquidated damages shall not exceed Ten Percent (10%) of the contract price of the work portions so delayed. If the works executed in part could not be beneficially used by TANGEDCO, the LD shall be worked out on the basis of the entire contract value and not on the value of Delayed portion. In addition to this, the provision regarding levy of penalty for slow progress of work and delay for not keeping up the interim and final completion period specified for various milestone activities as stipulated in the General Conditions of Contract in Tamil Nadu Building Practice for civil works would apply. In case of default in executing the work, the contractor is liable to pay to TANGEDCO in addition to liquidated damages for delay, the actual difference in price whenever TANGEDCO orders the delayed works to be executed by other agencies at higher rate. The Engineer shall be at liberty to terminate this contract in case the contractor slows down the works, abandons or does not use then quality materials. Seven days notices in writing shall be served to contractor in this regards which will lead to even the termination of the contract without prejudice to recover the amount due either from the amount through this contract or other contracts.

ii) The TANGEDCO will also be at liberty to cancel the order / contract if the supply is not completed within the accepted delivery period not with standing the liquidated damages applicable to the belated supplies and quantity outstanding to be supplied as on the date of cancellation.

iii) If supplies or services to be rendered against the contract are made by the supplier beyond the period of delivery stipulated in the acceptance order and they are accepted by the TANGEDCO such acceptance is without prejudice to the TANGEDCO's right to levy liquidated damages for the delay in supply.

iv) It should be noted if a contract is placed on the higher tenderer in preference to the lowest acceptable offer in consideration of offer of earlier delivery, the said contractor will be liable to pay the TANGEDCO the difference between the contract rate and that of the lowest acceptable tender in case of failure to complete the supplies / works in terms of such contract within the delivery period specified in the tender and incorporated in the contract. This is without prejudice to other rights under the terms of contract.

v) The tenderers failing to execute the order placed on them to the satisfaction of the TANGEDCO, the TANGEDCO shall recover from the successful tenderer, as liquidated damages a sum equal to 10% of the contract price besides the forfeiture of Security Deposit.

vi) If there is any downward trend in prices on account of belated supplies, the Successful tenderer have to accept the same with a levy of liquidated damages, for belated supplies.

vii) The suppliers are liable to pay the amount of loss sustained by the TANGEDCO in the event of non-execution of orders, if any placed on them either in full or part to the satisfaction of the TANGEDCO under the terms and conditions of contract and in the event of placing orders for such quantities on some others at a higher price.

viii) The defaulting contractors will be liable to pay to the TANGEDCO in addition to Liquidated Damages for delay and forfeiture of Security Deposit, the actual difference in price wherever TANGEDCO orders the delayed quantity to be supplied by other agencies at a higher cost. This is without prejudice to other rights under the terms of contract.

ix) The GST on Liquidated damages if any will also be recovered from the bills.

#### 5.D) TERMS OF PAYMENT:-

Payment against this order shall be made as below:

#### ii) FOR EXECUTION OF WORKS WITHIN THE STIPULATED PERIOD:

Payment as detailed below (inclusive of GST) will be paid within a reasonable time after execution of respective works against submission of bills along with the following documents after deducting recoveries if any

Item 1:	(a) 10% after site visit. (b) 20% on submission of Draft FR. (c) 10% on submission of Final FR. (d) 20% on submission of Draft DPR. (e) 10% on submission of Final DPR. (f) 20% on submission of Draft TS. (g) 10% on submission of Final TS.
Item 2:	(a) 20% on completion of Pre Bid Meeting. (b) 60% on submission of Techno-Commercial Evaluation Report. (c) 20% on submission of Price Evaluation Report.
Payment will be made within a reasonable period from submission of invoices through direct bank transfer.	

- i) Proof for payment of GST
- ii) PAN & GST No.

**i) FOR EXECUTION OF WORKS BEYOND THE STIPULATED PERIOD:**

Payment as detailed above (inclusive of GST) will be paid within a reasonable time after execution of works against submission of bills along with the following documents after deducting LD and other recoveries if any. For the delayed payments, if any, TANGEDCO will not pay any interest on any account.

ii) The Bills shall be sent in duplicate to the SE/P&A/NCTPS-I, Chennai-120.

**4.11 GOODS AND SERVICES TAX:**

i) The Goods and Services Tax will be paid extra as applicable. The amount of CGST, SGST, and IGST as applicable shall be indicated in percentage payable and amount separately in the tender offer.

ii) The TANGEDCO has been registered as a dealer under GST Act 2017 (Registration No. 33AADCT4784E1ZC)

iii) In case of delayed delivery, the GST prevailing on the date of despatch or on the last day of the contractual delivery period whichever is LESS will be admitted. For both the cases, the supplier shall furnish documentary evidence while submitting the bills for payment.

iv) It is the responsibility of the tenderer to make sure about the correct rates of duty leviable on the material at the time of tendering. If the rates assumed by the Tenderer are less than the current rates prevailing at the time of tendering, the TANGEDCO Ltd will not be responsible for the mistake. If the rates assumed by the tenderer are higher than the current rates prevailing at the time of tendering, the GST prevailing at the time of tendering will only be paid.

v) Any increase in GST consequent to the suppliers coming into different duty slab during the execution of the contract shall have to be taken into account and the all inclusive firm price shall be quoted accordingly by the Tenderers. Any variation in GST due to statutory variation within the contract delivery date shall be considered by the TANGEDCO Ltd.

**4.12 APPLICABILITY OF CGST/SGST AND IGST:**

Where the location of the supplier and the place of supply are in the same State, it is an intra-state supply and TDS @ 1% under CGST Act and 1% under SGST Act is to be deducted. Where the location of the supplier is in State A and the place of supply is in State B, it is an inter-State supply and TDS @ 2% under IGST Act is to be deducted.

S.NO	Location of Supplier	Location of recipient of supply of goods/services	Place of supply	GST TDS applicability
1	Tamil Nadu	Tamil Nadu (as TANGEDCO is in Tamil Nadu)	Tamil Nadu	Applicable (CGST TDS @1% and SGST TDS @1%)
2	State other than T.N	Tamil Nadu (as TANGEDCO is in Tamil Nadu)	State other than T.N	Not Applicable
3	State other than T.N	Tamil Nadu (as TANGEDCO is in Tamil Nadu)	Tamil Nadu	IGST TDS @ 2%

**4.2 Guidelines for Reversing of GST on verification of GSTR 2A**

i). The supplier /contractor should promptly file returns under GST, to avoid/minimize the delay in processing /payment of invoices, since GSTR1 filed by the supplier /contractor will reflect on GSTR 2A in the portal of the purchasers.

ii). If any discrepancy arises between the value shown in the GSTR-2A and the invoices available, the liability towards GST will be restricted to the lower of the two and GST Payment will be made accordingly.

iii). Any lesser GST remittance found in GSTR 2A than claimed from TANGEDCO, the excess collection of GST will be recovered from suppliers/contractors, duly adhering regular procedures. If there is any difference between GST claimed from TANGEDCO and remitted to Govt. in GSTR 2A

6.3. TDS under GST is also applicable in the following cases:-

- Bills of supplier for advance payment,
- Amount of retention from the bills of supplier.
- Supply of goods or services or both by supplier registered under GST as Composition dealer.

Thus Gross value of invoice (Except GST Portion) shall be taken while applying TDS under GST rate.

6.4. TDS under GST is not applicable in the following cases:

- a) Total value of taxable supply  $\leq$  Rs. 2.5 lakh under a contract.
- b) Contract value  $>$  Rs.2.5 Lakh for both taxable supply and exempted supply, but the value of taxable supply under the said contract  $\leq$  Rs.2.5 Lakh.

6.5. VALUE OF SUPPLY FOR DEDUCTION OF TDS:

For the purposes of deduction of tax specified above, the value of Supply shall be taken as the amount excluding the central tax, state tax, union territory tax, integrated tax and cess indicated in the invoice i.e., without including the amount of GST charges in the bill.

6.6 Exemption from TDS

According to that provision, TDS under GST need not be deducted in respect of the supply of goods and Services or both from a Public sector Undertaking (PSU) to another Public Sector Undertaking with effect from 1<sup>st</sup> day of October 2018. Therefore, no TDS need to be deducted in respect of supplies between Public sector Undertakings. Example: NTECL, NTPC, SHEL etc., are owned by Central Government. However TDS provisions will continue to apply for Taxable Supplies from Government and other private agencies with effect from 01.10.2018 as already communicated vide circular 1<sup>st</sup> cited.

Public sector undertakings (PSU) means Government Companies, Government Company means any company in which not less than 51% of paid up share capital held by the Central Government or by any state Government or Governments or partly by the Central Government and partly by one or more State Governments and includes a company which is a subsidiary of such a Government Company. This notification is with effect from 1<sup>st</sup> October 2018 itself.

7.0) SECURITY DEPOSIT: waived

8.0) GUARANTEE: Does not arise

9.0) ARBITRATION: Arbitration is not applicable to this contract.

<< 7 >> PO. No. 73 / 2019-20 >>

**10.0) JURISDICTION FOR LEGAL PROCEEDINGS:**

No suit or any proceedings in regard to any matter arising in any respect under this contract shall be instituted in any court, save in the appropriate civil court of Chennai or the Court of Small Cases at Chennai. It is agreed that no other court shall have jurisdiction to entertain any suit of proceedings, even though, part of the cause of action might arise within their jurisdiction. In case, any part of cause of action arises within the jurisdiction of any of the courts in Tamil Nadu not in the courts in Chennai City, then it is agreed to between parties that such suits or proceed shall be instituted in court within Tamil Nadu and no other court outside Tamil Nadu shall have jurisdiction, even though any part of the cause of action might arise within the jurisdiction of such courts.

**11.0) ACKNOWLEDGEMENT AND FURTHER CORRESPONDENCE:**

Acknowledgement and receipt of this order and other further correspondence may be addressed to the SE/P&A/NCTPS-I, Chennai - 600 120.

Yours faithfully,

Sd/xxxx  
CHIEF ENGINEER / NCTPS-I

Copy to Chief Engineer/Mechanical/Thermal Stations, Chennai- 600 002.  
With reference to Board level Meeting circulation dt. 16.4.2019

Copy to Financial Controller/NCTPS-I.

Copy to Addl. Chief Engineer/M-I/NCTPS-I.

Date of completion of work (item wise) as per clause 3 of this order may be intimated to Financial Controller/NCTPS-I. & Superintending Engineer/P&A/ NCTPS-I

Copy to Superintending Engineer/O/NCTPS-I.

✓ Copy to Executive Engineer/ BM /NCTPS-I

Copy to Superintending Engineer/P&A/ NCTPS-I (E.A)

Copy to Superintending Engineer/P&A/ NCTPS-II/MTPS-I&II/TTPS.

Copy to Audit Section/NCTPS-I.

PO DESPATCHED ON 06.07.2019

"TRUE COPY"

*Executive Engineer*  
18/07/19  
EXECUTIVE ENGINEER/S&I  
NCTPS-I

TAMIL NADU GENERATION AND DISTRIBUTION CORPORATION LTD  
(ABSTRACT)

TANGEDCO – NCTPS I – Installation of Semi Dry Flue Gas Desulphurization system -- Design, Engineering, Manufacture, Procurement, Inspection/ Testing at manufacturer's works, Supply, Packing, Delivery at site, Fabrication, Erection, Interconnection with the existing Units, Pre-commissioning, Testing, Commissioning of the system including associated civil works, complete electrical and C&I systems on turnkey basis and Performance testing along with all auxiliaries & accessories, supply of special tools & tackles & mandatory spares in order to reduce the SOx emission to comply the New Environmental Norms in all the 3x210MW Units of NCTPS I – Administrative Approval - Accorded.

(TECHNICAL BRANCH)

Permanent (GMD) TANGEDCO Proceedings No:19

Dated:13.01.2021

Maargazhi-29, Saarvari Varudam,  
Thiruvalluvar Aandu 2051

Read : Note approved by CMD/ TANGEDCO on 12.01.2021  
(SAP File No.NOTE(APPROVAL): W/ 150/2020)

PROCEEDINGS:

Administrative approval is accorded for (1) Installation of Semi Dry Flue Gas Desulphurization system inclusive of Design, Engineering, Manufacture, Procurement, Inspection/ Testing at manufacturer's works, Supply, Packing, Delivery at site, Fabrication, Erection, Interconnection with the existing Units, Pre-commissioning, Testing, Commissioning of the system including associated civil works, complete electrical and C&I systems on turnkey basis and Performance testing along with all auxiliaries & accessories, supply of special tools & tackles & mandatory spares in order to reduce the SOx emission to comply the New Environmental Norms for 3x210MW Units of North Chennai Thermal Power Station I at an approximate capital cost of Rs.328.44 Crores (Rupees three hundred and twenty eight crores and forty four lakhs only) inclusive of GST, P&F, Freight, Insurance, EPF and ESI charges but exclusive of the charges towards Interest on capital cost during construction (IDC) under Open e-Tender system by CE/ NCTPS I and (2) Provision of 230/ 11KV Sub Station by TANTRANSCO for extending power supply to the newly proposed FGD system to NCTPS I & II at an approximate all inclusive cost of Rs.28.64 Crores (Rupees twenty eight crores and sixty four lakhs only) at a cost sharing basis and expenditure to NCTPS I is Rs.14.32 Crores (Rupees fourteen crores and thirty two lakhs only).

(BY ORDER OF THE CMD/ TANGEDCO)

M. Chitra  
Chief Engineer/ Mech  
Thermal Stations

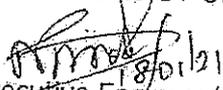
To

The Chief Engineer/ NCTPS I/ Chennai 600 120 (3 copies)  
with Approved Note & Noting

Copy to

The Chief Engineer/ NCTPS II, MTPS I & II, TTPS  
 The Executive Assistant to CMD/ TANGEDCO, Chennai 2  
 The Executive Engineer/ Director (Generation)'s Office, Chennai 2  
 The Chief Financial Controller/ General/ TANGEDCO/ Chennai 2  
 The Personal Secretary to DGP/ Vigilance/ TNEB/ Chennai 2  
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 The Executive Engineers/ Dns I,II,III,IV,V,R&M & Env of Betterment Thermal,  
 Thermal Purchase and R&M Circles/ TANGEDCO/ Chennai 2

//FORWARDED BY ORDER//

  
 18/01/21  
 Executive Engineer/ Mech.  
 Environment